

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|--|-------------------------------|---------------------------------------|
| 1 | BLAPL/0003446/2023 | SUSHIL KUMAR MISHRA VS STATE OF ODISHA | RABINDRA PRASAD PATNAIK VS | ATHAMALLIK /185 /2022 () // |
| 2 | BLAPL/0003447/2023 | DURA @ DROUPADI PRADHAN VS STATE OF ODISHA | RABINDRA PRASAD PATNAIK VS | ANGUL SADAR PS /35 /2023 () // |
| 3 | BLAPL/0003448/2023 | SAKIL KHAN VS STATE OF ODISHA | ASHOK JENA VS | TIGIRIA /38 /2023 () // |
| 4 | BLAPL/0003449/2023 | BUDHESWAR NAIK VS STATE OF ODISHA | SARADA PRASAD DASH VS | BARIPADA TOWN /992 /2022 () // |
| 5 | BLAPL/0003450/2023 | MANAS PRADHAN VS STATE OF ODISHA | SAROJ KUMAR DASH VS | / /0 () // |
| 6 | BLAPL/0003451/2023 | SUABINI NAYAK VS STATE OF ODISHA | MAHES DAS VS | DARINGBADI /116 /2016 () // |
| 7 | BLAPL/0003452/2023 | SANTOSH KUMAR GUPTA VS UNION OF INDIA | BISWAJIT NAYAK VS | / /0 () // |
| 8 | BLAPL/0003453/2023 | NARAYAN BEHERA VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | ASKA /33 /2023 () // |
| 9 | BLAPL/0003454/2023 | KUNA BEHERA VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | KABISURYANAGAR /264 /2022 () // |
| 10 | BLAPL/0003455/2023 | SANJAY SINGH VS STATE OF ODISHA | BASANTA KUMAR DAS VS | KHALLIKOTE /119 /2019 () // |
| 11 | BLAPL/0003456/2023 | HRUSIKESH@ KRUSHIKESH MAJHI VS STATE OF ODISHA | PRATAP KUMAR NAYAK VS | KOMNA PS /32 /2023 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|---|-----------------------------|---------------------------------------|
| 12 | BLAPL/0003457/2023 | BUBU @ GANESH SAHOO VS STATE OF ODISHA | SATYA RANJAN MULIA VS | RAJKANIKA /144 /2023 () // |
| 13 | BLAPL/0003458/2023 | JADU BEHERA VS STATE OF ODISHA | CHIRANJIB ROUT VS | TALCHER TOWN /168 /2023 () // |
| 14 | BLAPL/0003459/2023 | TABU KHAN VS STATE OF ODISHA | CHIRANJIB ROUT VS | TALCHER TOWN /827 /2022 () // |
| 15 | BLAPL/0003460/2023 | TUKUNA PRADHAN VS STATE OF ODISHA | BISWA RANJAN DAS VS | PATTAPUR (ASKA) /20 /2017 () // |
| 16 | BLAPL/0003461/2023 | DEBA KARTAMII VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | MATHILI /84 /2019 () // |
| 17 | BLAPL/0003462/2023 | RANJIT BEHERA VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | PARJANG /471 /2022 () // |
| 18 | BLAPL/0003463/2023 | SANGRAM BAGARTY VS STATE OF ODISHA | SATYABRATA PANDA VS | BIJEPUR /47 /2023 () // |
| 19 | BLAPL/0003464/2023 | SUMIT MISHRA VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | MACHHKUND /11 /2023 () // |
| 20 | BLAPL/0003465/2023 | LAXMAN MAJHI VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | DAITARI /40 /2022 () // |
| 21 | BLAPL/0003466/2023 | K. UMASANKAR REDDY VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | CHATRAPUR /142 /2023 () // |
| 22 | BLAPL/0003467/2023 | DEEPAK KUMAR PRADHAN VS STATE OF ODISHA | CHIRANJIB ROUT VS | KHAMAR /169 /2022 () // |
| 23 | BLAPL/0003468/2023 | NARANA BEHERA | JUGALA KISHORE PANDA | PARJANG /471 /2022 |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|-----------------------------------|--------------------------|---------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 24 | BLAPL/0003469/2023 | SAROJ DIGAL | KARTIK CHANDRA TRIPATHY | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 25 | BLAPL/0003470/2023 | DEBENDRA SURI | RITA SINGH | CHOUDWAR /494 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 26 | BLAPL/0003471/2023 | KAMLESH TIWARI | PARTHA SARATHI DAS | KEONJHAR SADAR /426 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 27 | BLAPL/0003472/2023 | PRAMOD KUMAR DAS | SURYAKANTA DWIBEDI | BALASORE SADAR /88 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 28 | BLAPL/0003473/2023 | PABITRA ROUT @ MAGI | AMITAV TRIPATHY | GANIA /22 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 29 | BLAPL/0003474/2023 | BISNATH GOND | TUKUNA KUMAR MISHRA | KUNDEI /28 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 30 | BLAPL/0003475/2023 | SK. SARUK | AMULYA RATNA PANDA | SPL.TASK FORCE /14 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 31 | BLAPL/0003476/2023 | KRUSHNA CHANDRA MAJHI | AMULYA RATNA PANDA | PADWA /7 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 32 | BLAPL/0003477/2023 | GIRISH KUMAR NAYAK @ GIRISH NAYAK | GYANA RANJAN DHAL | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 33 | BLAPL/0003478/2023 | MUNA PANDI | SAMERANDRA BAHADUR | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 34 | BLAPL/0003479/2023 | DILSHAD HUSSAIN | SAMARENDRA BAHADUR | / /0 |
| | | VS | VS | () |

ORISSA HIGH COURT**FILING REPORT AS ON :28/03/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|--|
| 35 | BLAPL/0003480/2023 | STATE OF ODISHA BIJAY KUMAR PANDIT VS | DHIRENDRA KUMAR MOHAPATRA VS | // / /0 () |
| 36 | BLAPL/0003481/2023 | STATE OF ODISHA SURENDRA KISAN VS | SUJATA JENA VS | // DEOGARH /635 /2022 () |
| 37 | BLAPL/0003482/2023 | STATE OF ODISHA PRAKASH NAIK VS | KURESH PRASAD DASH VS | // GANGAPUR (ASKA) /41 /2023 () |
| 38 | BLAPL/0003483/2023 | STATE OF ODISHA SATYABRATA MALLIK @ KALU VS | BISWAJIT RANJAN TRIPATHY VS | // / /0 () |
| 39 | BLAPL/0003484/2023 | STATE OF ODISHA ALOK MAJHI VS | BISWAJIT RANJAN TRIPATHY VS | // ADVA /55 /2022 () |
| 40 | BLAPL/0003485/2023 | STATE OF ODISHA PRASANTA MISHRA VS | BISHNU PRASAD PRADHAN VS | // KHANDAGIRI P.S. /458 /2022 () |
| 41 | BLAPL/0003486/2023 | STATE OF ODISHA CHHAKHANDA @ GATIKRUSHNA DALEI VS | BISWAJIT NAYAK VS | // JAJPUR SADAR /78 /2018 () |
| 42 | BLAPL/0003487/2023 | STATE OF ODISHA RAJU SAIK VS | RAKESH KUMAR DAS VS | // MUNIGUDA /177 /2022 () |
| 43 | BLAPL/0003488/2023 | STATE OF ODISHA PADMANA @ PADMAMANA GOLARI VS | BIDYALOK MOHAPATRA VS | // MALKANGIRI /512 /2022 () |
| 44 | BLAPL/0003489/2023 | STATE OF ODISHA JYOTI RANJAN DAS VS | JYOTIRMAYA SAHOO VS | // NIRAKARPUR /50 /2023 () |
| 45 | BLAPL/0003490/2023 | STATE OF ODISHA DHURGUJ MANDAL VS STATE OF ODISHA | KISHORE KUMAR MISHRA VS | // PURI GRPS /121 /2022 () // |

ORISSA HIGH COURT**FILING REPORT AS ON :28/03/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|--|
| 46 | BLAPL/0003491/2023 | MANOJ KUMAR SETHY VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KHALLIKOTE /150 /2023 () // |
| 47 | BLAPL/0003492/2023 | SK.MANTAZ@SK. MAMTAZ VS STATE OF ODISHA | AMULYA RATNA PANDA VS | SPL.TASK FORCE /14 /2020 () // |
| 48 | BLAPL/0003493/2023 | SUSIL KUMAR MOHANTY VS STATE OF ODISHA | RATIKANTA MAHAPATRA VS | NEMALO /66 /2018 () // |
| 49 | BLAPL/0003494/2023 | UNUS MEHEBUB SHAIKH VS STATE OF ODISHA | SUSANTA KUMAR NATH VS | / /0 () // |
| 50 | BLAPL/0003495/2023 | MICHU GANGA@DESA@PUJARI VS STATE OF ODISHA | KISHORE KUMAR MISHRA VS | MOTU /8 /2023 () // |
| 51 | BLAPL/0003496/2023 | BABULA HARIJAN VS STATE OF ODISHA | MANORANJAN PADHY VS | JEYPORE MAHILA /140 /2022 () // |
| 52 | BLAPL/0003497/2023 | KUSUNA RAITA VS STATE OF ODISHA | BASUDEV PUJARI VS | KABISURYANAGAR (KODALA) /168 /2023 () // |
| 53 | BLAPL/0003498/2023 | KANSARI MINYAKA VS STATE OF ODISHA | MANORANJAN PADHY VS | LAXMIPUR /92 /2022 () // |
| 54 | BLAPL/0003499/2023 | CHUNEI @ SAJIDA BIBI VS STATE OF ODISHA | BASUDEV PUJARI VS | KABISURYANAGAR (KODALA) /603 /2022 () // |
| 55 | BLAPL/0003500/2023 | MAMINA @ WAHEEDA BIBI VS STATE OF ODISHA | BASUDEV PUJARI VS | KABISURYANAGAR (KODALA) /603 /2022 () // |
| 56 | BLAPL/0003501/2023 | GURU PRASAD NAYAK VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | SPL.TASK FORCE /13 /2022 () // |
| 57 | BLAPL/0003502/2023 | CHAITU KINDO | RUDRA NARAYAN PARIJA | BARGAON /188 /2022 |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|-------------------------|--------------------------|------------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 58 | BLAPL/0003503/2023 | BABURAM DEY | BASANTA KUMAR DAS | CHANDIPUR /25 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 59 | BLAPL/0003504/2023 | BAURIBANDHU PALEI @ SAI | SANTOSH KUMAR MAHANTY | KABISURYANAGAR (KODALA) /625 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 60 | BLAPL/0003505/2023 | ANUGRAHA LIMA | DEBASHIS PANDA | MOHANA /129 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 61 | BLAPL/0003506/2023 | RAVI SHANKAR NISAD | SOUMYA RANJAN DAS | JHIRPANI P.S. /115 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 62 | BLAPL/0003507/2023 | BHAGABAN SAHOO | DEBASIS MISHRA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 63 | BLAPL/0003508/2023 | NUR ISLAM DAFADAR | DEBASIS MISHRA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 64 | BLAPL/0003509/2023 | PRATIMA SAHOO @ CHOTI | AMLAN SHAKTI PAUL | SPL.TASK FORCE /13 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 65 | BLAPL/0003510/2023 | DAVID MANDAL | SANTOSH KUMAR MAHANTY | KABISURYANAGAR (KODALA) /520 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 66 | CMAPL/0000259/2023 | BHARAT JAL | NIRANJAN SINGH (1) | // |
| | | VS | VS | () |
| | | COLLECTOR, BOLANGIR | | // |
| 67 | CMAPL/0000260/2023 | GOURANGA CHARANA BEHERA | ADV | // |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 68 | CMP/0000350/2023 | SAILABALA MISHRA | AJIT CHANDRA MOHAPATRA | // |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 69 | CMP/0000351/2023 | SUDARSHAN MISHRA LANKAMALLA RAJYA LAXMI VS | JIBAN RANJAN DASH VS | // // 0 |
| 70 | CMP/0000352/2023 | VOONA SURYA RAO SAILABALA BISWAL VS | SIDHESWAR RATH VS | // // 0 |
| 71 | CONTC/0002090/2023 | SOMANATH SUNDAR RAY NILAMANI PARIDA VS | ADV VS | // // 0 |
| 72 | CONTC/0002091/2023 | BISHNUPADA SETHI, I.A.S. KUBERA SAHOO VS | ADV VS | // // 0 |
| 73 | CONTC/0002092/2023 | ANU GARG, COMMNR. CUM SECY., WATER RESOURCES DEPT. CHAITANYA BEHERA VS | ADV VS | // // 0 |
| 74 | CONTC/0002093/2023 | SAROJ KUMAR PANIGRAHI, CHIEF ENGINR. AND BASIN MANAGER, ANUGUL ANIL KUMAR JENA VS | ADV VS | // // 0 |
| 75 | CONTC/0002094/2023 | MARY LAKRA, I.A.S. PITABASA PRADHAN VS | SANTOSH KUMAR NANDA VS | // // 0 |
| 76 | CONTC/0002095/2023 | SEBASHREE BHOI, BLOCK EDUCATION OFFICER, BARGARH ABAKASH SAHOO VS | ADV VS | // // 0 |
| 77 | CONTC/0002096/2023 | ASWATHY S. IAS SADHU CHARAN MALLIK VS | ADV VS | // // 0 |
| 78 | CONTC/0002097/2023 | ASWATHY S., I.A.S. SARAT CHANDRA PANDA VS | ADV VS | // // 0 |
| 79 | CONTC/0002098/2023 | ASWATHY S. IAS DIBAKAR BISWAL VS | ADV VS | // // 0 |
| | | ASWATHY S. IAS | | // |

ORISSA HIGH COURT**FILING REPORT AS ON :28/03/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 80 | CONTC/0002099/2023 | NALINI KUMARI DEI VS ASWATHY S. IAS | ADV VS | // 0 // |
| 81 | CONTC/0002100/2023 | MANAS RANJAN PARIJA VS SATYABRATA SAHU, I.A.S. | ADV VS | // 0 // |
| 82 | CONTC/0002101/2023 | ABHAYA KUMAR SAHOO VS SATYABRATA SAHU, I.A.S. | ADV VS | // 0 // |
| 83 | CONTC/0002102/2023 | KALPANA KALET VS ASWATHY S., I.A.S. | KRISHNA CHANDRA SAHU VS | // 0 // |
| 84 | CONTC/0002103/2023 | PRAMOD KUMBHAR VS ASWATHY S., I.A.S. | KRISHNA CHANDRA SAHU VS | // 0 // |
| 85 | CONTC/0002104/2023 | BALABHADRA MAJHI VS ASWATHY S., I.A.S. | ADV VS | // 0 // |
| 86 | CONTC/0002105/2023 | CHIRANJIBI JAYASINGH VS ASWATHY S., I.A.S. | ADV VS | // 0 // |
| 87 | CONTC/0002106/2023 | PABITRA BHOI VS ASWATHY S., I.A.S. | KRISHNA CHANDRA SAHU VS | // 0 // |
| 88 | CONTC/0002107/2023 | RAHIMULLA SAHA VS ARABINDA KUMAR PADHEE, IAS | PRASANTA KUMAR MISHRA VS | // 0 // |
| 89 | CONTC/0002108/2023 | ARUNA KUMAR DAS VS SANJAY KUMAR SINGH, IAS | ADV VS | // 0 // |
| 90 | CONTC/0002109/2023 | GAGAN BIHARI LENKA VS ANU GARG, I.A.S. | ADV VS | // 0 // |
| 91 | CONTC/0002110/2023 | PRAFULLA KUMAR MISHRA | ADV | // |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 92 | CONTC/0002111/2023 | ANU GARG, IAS HEMANTA KUMAR SAHOO | ADV | // |
| | | VS | VS | 0 |
| 93 | CONTC/0002112/2023 | ANU GARG, I.A.S. CHANDRA SEKHAR SAMAL | ADV | // |
| | | VS | VS | 0 |
| 94 | CONTC/0002113/2023 | ANU GARG, IAS SOUBHAGYA RANJAN DAS | ADV | // |
| | | VS | VS | 0 |
| 95 | CONTC/0002114/2023 | CHIEF SECY. TO GOVT.,G.A. DEPT.,BBSR AKSHAYA KUMAR SAHU | ADV | // |
| | | VS | VS | 0 |
| 96 | CONTC/0002115/2023 | BISHNUPADA SETHY, IAS SOUGAT MOHAPATRA | ADV | // |
| | | VS | VS | 0 |
| 97 | CONTC/0002116/2023 | ASHISH THAKARE, DISTRICT MAGISTRATE CUM D.R., KEONJHAR BALARAM BEHERA | ADV | // |
| | | VS | VS | 0 |
| 98 | CONTC/0002117/2023 | DR. HIMANSHU PATHAK, D.G. ICAR, KRISHI BHAWAN, NEW DELHI JAGANNATH PUROHIT | BIJNYAN KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| 99 | CONTC/0002118/2023 | ASWATHY S. IAS BIJAYANANDA MOHANTY | ADV | // |
| | | VS | VS | 0 |
| 100 | CONTC/0002119/2023 | SHALINI PANDIT, ADDL. CHIEF SECY., HEALTH AND FAMILY WELFARE DEPT. KRUSHNA CHANDRA DASH | KUNAL KUMAR SWAIN | // |
| | | VS | VS | 0 |
| 101 | CONTC/0002120/2023 | KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK CHINMAYA CHITTARANJAN | ADV | // |
| | | VS | VS | 0 |
| 102 | CONTC/0002121/2023 | ASWATHY S, IAS GADEI SWAIN | ADV | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|---------------------------------------|--------------------------|
| 103 | CONTC/0002122/2023 | BISHNUPADA SETHI, I.A.S. JYOTSNA DAS VS | ADV VS | // // 0 |
| 104 | CONTC/0002123/2023 | MANAS RANJAN BHOI, TAHASILDAR, CUTTACK RANJIT KUMAR DAS VS | ADV VS | // // 0 |
| 105 | CONTC/0002124/2023 | S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., BBSR SANJAYA KUMAR KALSAI VS | ADV VS | // // 0 |
| 106 | CONTC/0002125/2023 | DR. YEDDULA VIJAY, IAS MOHAN GOUD VS | ADV VS | // // 0 |
| 107 | CONTC/0002126/2023 | DR. YEDDULA VIJAY, IAS BIJAYA KUMAR SAHOO VS | ADV VS | // // 0 |
| 108 | CONTC/0002127/2023 | ANU GARG, ADDL. CHIEF SECY., GOVT. W.R DEPT. USHARANI ROUT VS | ADV PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 109 | CONTC/0002128/2023 | ANU GARG, I.A.S. RANJAN BEHERA VS | ADV VS | // // 0 |
| 110 | CONTC/0002129/2023 | SABYASACHI MISHRA, TAHASILDAR, BORIGUMA, KORAPUT GOURANGA PRADHAN VS | ADV ADV VS | // // 0 |
| 111 | CONTC/0002130/2023 | ASWATHY S, I.A.S. JALADHAR PRADHAN VS | ADV ATMAJIT MANMITH DAS VS | // // 0 |
| 112 | CONTC/0002131/2023 | VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR RENUBALA JENA VS | ADV SUKANTA KUMAR DALAI VS | // // 0 |
| 113 | CONTC/0002132/2023 | BISWANATH TARAI, O.E.S 1 SIBA PRASAD DHALASAMANT VS | ADV ADV VS | // // 0 |
| | | SHASANKA SEKHAR PANDA, EXECUTIVE ENGINEER, MINOR IRRIGATION DIVISION, CUTTACK | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|------------------------------|-------------------------------------|
| 114 | CONTC/0002133/2023 | GOURANGA CHARAN JENA VS INDRAMANI TRIPATHY, IAS | SUSANTA KUMAR NATH VS | // () |
| 115 | CONTC/0002134/2023 | GAGAN BIHARI PRADHAN VS ASWATHI S, I.A.S. | ADV VS | // () |
| 116 | CONTC/0002135/2023 | BIRANCHI NARAYAN MISHRA VS ASWATHI S, I.A.S. | ADV VS | // () |
| 117 | CONTC/0002136/2023 | KRUSHNA CHANDRA PARIDA VS ASWATHI. S, IAS | ADV VS | // () |
| 118 | CRLA/0000340/2023 | NATA@MANAS SETHI VS STATE OF ODISHA | SATYABRATA SUTAR VS | MARSHAGHAI /118 /2017 () // |
| 119 | CRLLP/0000017/2023 | RAILWAY PROTECTION FORCE,KHARAGPUR VS SK. GIDU | UDIT RANJAN JENA,C.G.C VS | / /0 () // |
| 120 | CRLMC/0001554/2023 | PRATAP PYARELAL PATEL VS STATE OF ODISHA | BIDYADHAR PANDA VS | / /0 () // |
| 121 | CRLMC/0001555/2023 | KALPANA SAHOO @ KALPANA SAHU VS STATE OF ODISHA | LAXMIDHAR MAHAPATRA VS | JHARSUGUDA /178 /2023 () // |
| 122 | CRLMC/0001556/2023 | CHITTARANJAN DEHURI VS STATE OF ODISHA | RAMESH KUMAR SAHU VS | BEGUNIA P.S. /146 /2014 () // |
| 123 | CRLMC/0001557/2023 | KUMARI BEHERA VS STATE OF ODISHA | BISWA RANJAN DAS VS | BHARATPUR PS /123 /2021 () // |
| 124 | CRLMC/0001558/2023 | SUDAM BADARAITA VS STATE OF ODISHA | BISWA RANJAN DAS VS | / /0 () // |
| 125 | CRLMC/0001559/2023 | SWARNA RANJAN PATRA @ BUTU @ RAGHUA @ BILNYMOHAPATRA | BILNYMOHAPATRA | KEONJHAR TOWN /286 /2020 |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|-----------------------|---------------------------|--------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 126 | CRLMC/0001560/2023 | SANJEEB KUMAR MOHANTY | BHABANI SHANKAR DASPARIDA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 127 | CRLMC/0001561/2023 | SANJEEB KUMAR MOHANTY | BHABANI SHANKAR DASPARIDA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 128 | CRLMC/0001562/2023 | SEBIR KHAN | AMULYA RATNA PANDA | BETNOTI /264 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 129 | CRLMC/0001563/2023 | MALLIK ABDUL | AMULYA RATNA PANDA | BETNOTI /264 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 130 | CRLMC/0001564/2023 | BALARAM GOUDA | ABINASH NAYAK | MUNIGUDA /99 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 131 | CRLMC/0001565/2023 | RAHUL BEHERA | PANCHANAN PANIGRAHI | PARJANG /8 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 132 | CRLMC/0001566/2023 | PURNA CHANDRA NAHAK | BEDA PRAKASH PANDA | POLASARA PS /93 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 133 | CRLMC/0001567/2023 | DEBAR CHARAN SAHOO | SOUMYA RANJAN DAS | NARASINGHPUR /103 /2016 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 134 | CRLMC/0001568/2023 | GOLU @ AHAMAD ALI | BRAJA KISHOR PANDA | JONK /10 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 135 | CRLMC/0001569/2023 | RAJENDRA PRASAD PATRA | SIVA SANKAR CHAINI | JEYPORE MAHILA /14 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 136 | CRLMC/0001570/2023 | ABHISHEK PRADHAN | RANJIT MOHANTY | KENDRAPARA /154 /2021 |
| | | VS | VS | () |

ORISSA HIGH COURT**FILING REPORT AS ON :28/03/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|--|
| 137 | CRLMC/0001571/2023 | STATE OF ODISHA TRUPTI RANJAN DAS VS ARJUN RAM | PRASANTA KUMAR NANDA VS | // KHARABEL NAGAR P.S. /119 /2015 () |
| 138 | CRLMC/0001572/2023 | SRIDHAR DAS@KANHA VS STATE OF ODISHA | SANTOSH CHANDRA ATABUDHI VS | // NAYAPALLI P.S. /33 /2023 () |
| 139 | CRLMC/0001573/2023 | JAGANATH PRASAD DASRAPURIA VS STATE OF ODISHA | DEEPAK RANJAN PARIDA VS | // NAYAPALLI P.S. /126 /2023 () |
| 140 | CRLMC/0001574/2023 | JAGANATH PRASAD DASRAPURIA VS STATE OF ODISHA | DEEPAK RANJAN PARIDA VS | // NAYAPALLI P.S. /124 /2023 () |
| 141 | CRLMC/0001575/2023 | JAGANATH PRASAD DASRAPURIA VS STATE OF ODISHA | DEEPAK RANJAN PARIDA VS | // NAYAPALLI P.S. /123 /2023 () |
| 142 | CRLMC/0001576/2023 | SAJNE BANCHHOR VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | // KHARIAR /407 /2021 () |
| 143 | CRLMP/0000616/2023 | SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA | NIRANJAN PANDA VS | // / /0 () |
| 144 | CRLMP/0000617/2023 | RANJUBALA PANDA VS SECRETARY, DEPARTMENT OF GOVT. OF ODISHA | SURENDRA KUMAR BISWAL VS | // / /0 () |
| 145 | CRLMP/0000618/2023 | HEMANTA KUMAR PRADHAN VS THE PRINCIPAL SECRETARY, HOME DEPARTMENT, BBSR | DEBASISH PATNAIK VS | // / /0 () |
| 146 | CRLMP/0000619/2023 | BHARATI MOHANTY VS STATE OF ODISHA | SARBESWAR PRUSTY VS | // / /0 () |
| 147 | CRLMP/0000620/2023 | AMIT KUMAR RAY @ ROY VS STATE OF ODISHA | RAKESH KUMAR ROUSTRAY VS | // / /0 () |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|---|---|
| 148 | CRLMP/0000621/2023 | KABERI PATTANAYAK VS STATE OF ODISHA | BARADA PRASANNA SARANGI VS | //0 0 // |
| 149 | CRLREV/0000146/2023 | PRADEEP KUMAR SAHU VS STATE OF ODISHA | SURYAKANTA DASH VS | GUNUPUR /7 /2014 0 // |
| 150 | CRLREV/0000147/2023 | STATE OF ODISHA VS RAMESH CHANDRA NAYAK | JANMEJAYA KATIKIA,A.G.A VS | //0 0 // |
| 151 | CRLREV/0000148/2023 | LOKANATH MOHAPATRA VS LAXMIPRIYA DASH @ MOHAPATRA | C.R.DAS VS | MAHILA P.S. BUXIBAZAR /107 /2021 0 // |
| 152 | CRLREV/0000149/2023 | MANJULATA SAHOO VS STATE OF ODISHA | AMIT PRASAD BOSE VS | JEYPORE MAHILA /8 /2018 0 // |
| 153 | CRLREV/0000150/2023 | SOUMYA RANJAN PATI VS TEJASMITA MOHAPATRA | RAKESH RANJAN DASH VS | //0 0 // |
| 154 | FAO/0000160/2023 | MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. VS BISHNU CHANDRA BHOI | VEDANT INSURANCE COMPANY LTD. VS | // 0 // |
| 155 | FAO/0000161/2023 | LEGAL MANAGER. M/S. CHOLA MS GENERAL INSURANCE COMPANY LTD. VS MOHINI MOHAN SAHOO | CHOLA MS GENERAL INSURANCE COMPANY LTD. VS | // 0 // |
| 156 | ITA/0000044/2023 | PRINCIPAL COMMISSIONER OF INCOME TAX VS SERAJUDDIN AND CO. | TUSHAR KANTI SATAPATHY,SR.S.C(IT) VS | // 0 // |
| 157 | MACA/0000266/2023 | SANTOSH KUMAR SAHU VS PRASANTA SAHOO | PRADEEP KUMAR MISHRA VS | // 0 // |
| 158 | MACA/0000267/2023 | M/S NATIONAL INSURANCE CO. LTD. VS SADHU CHARAN JENA | BIBHUTI BHUSAN MISHRA VS | // 0 // |
| 159 | MACA/0000268/2023 | UMASHANKAR JAISWAL | BIRANCHI NARAYAN RATH | // |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 160 | MACA/0000269/2023 | P.MANIMARAN NATIONAL INSURANCE COMPANY LTD. | G.P DUTTA | // |
| | | VS | VS | 0 |
| 161 | MACA/0000270/2023 | PANCHEI SWAIN M/S. MAGAMA HDI GENERAL INSURANCE CO. L.T.D.G.P DUTTA | | // |
| | | VS | VS | 0 |
| 162 | MACA/0000271/2023 | SUKALMONI SOREN SR.DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. | | // |
| | | VS | VS | 0 |
| 163 | MACA/0000272/2023 | PRADIPTA KUMAR BEHERA D.M., M/S. ORIENTAL INSURANCE CO. L.T.D. | G.P DUTTA | // |
| | | VS | VS | 0 |
| 164 | MACA/0000273/2023 | KANAKALATA TRIPATHY D.M., NATIONAL INSURANCE CO. L.T.D | G.P DUTTA | // |
| | | VS | VS | 0 |
| 165 | MACA/0000274/2023 | MALATI SABAR M/S. TATA AIG GENERAL INSURANCE COMPANY LTD | G.P DUTTA | // |
| | | VS | VS | 0 |
| 166 | MATA/0000104/2023 | SATYAJIT SAHU SANDIP KUMAR SWAIN | ABHIRAM SWAIN | // |
| | | VS | VS | 0 |
| 167 | MATA/0000105/2023 | MADHUSMITA BAL RUMI KUMARI MAHATO@RUMI MAHATO | PRAMOD KUMAR NAYAK | // |
| | | VS | VS | 0 |
| 168 | MATA/0000106/2023 | RAM KRISHNA MAHATO NUSHRAT BARI | KOUSIK ANANDA GURU | // |
| | | VS | VS | 0 |
| 169 | RSA/0000122/2023 | MOHAMMED AALA JAGABANDHU SAHU@SAHOO | LALIT KUMAR MAHARANA | // |
| | | VS | VS | 0 |
| 170 | RSA/0000123/2023 | PRAMILA KUMARI SAHU RAMA CHANDRA PALAI | TUSAR KUMAR MISHRA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|-------------------------------------|--------------------------|
| 171 | RSA/0000124/2023 | MAMATA PALAI PRANITA SWAR VS RAMA PATRO | SATYABADI MANTRY VS | // // 0 // |
| 172 | RVWPET/0000101/2023 | SOUBHAGINI PATRA VS E.E. (ELECTRICAL), TPCODL, BBSR | SUDEEP KUMAR SARANGI VS | // 0 // |
| 173 | RVWPET/0000102/2023 | MOHAN CHARAN SA VS STATE OF ODISHA | ADV VS | // 0 // |
| 174 | RVWPET/0000103/2023 | MANAGEMENT OF THE PRINCIPAL, VEER SURENDRA VS SRI REBATI KANTA KALET | ADITYA MISHRA VS | // 0 // |
| 175 | RVWPET/0000104/2023 | MANAGEMENT OF THE PRINCIPAL, VEER SURENDRA VS SAMBHUNATH SAHU | ADITYA MISHRA VS | // 0 // |
| 176 | RVWPET/0000105/2023 | THE MANAGEMENT OF THE PRINCIPAL, V.S.S. MEDICAL COLLEGE, VS SRI KHIROD KUMAR SAHU | ADITYA MISHRA VS | // 0 // |
| 177 | TRP(C)/0000120/2023 | ANNAPURNA MISHRA VS BIDHU PRASAD TRIPATHY | SMRUTI RANJAN MOHAPATRA VS | // 0 // |
| 178 | WA/0000631/2023 | STATE OF ODISHA VS RABINARAYAN MALIK | SASWAT DAS, A.G.A. VS | // 0 // |
| 179 | WA/0000632/2023 | STATE OF ODISHA VS NABAKISHORE SAHOO | SASWAT DAS, A.G.A. VS | // 0 // |
| 180 | WA/0000633/2023 | PRINCIPAL SECY, ODISHA, HEALTH AND F.W. VS BHAGABAN PRADHAN | SURYA NARAYAN PATNAIK, A.G.A. VS | // 0 // |
| 181 | WA/0000634/2023 | STATE OF ODISHA VS KANHU CHARAN NAYAK | SAROJ KANTA SAMAL, A.G.A. VS | // 0 // |

ORISSA HIGH COURT**FILING REPORT AS ON :28/03/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|--|---------------------------------|
| 182 | WA/0000635/2023 | STATE OF ODISHA VS JHARANADEI KULADIPYA | SATYANARAYAN MOHAPATRA, S.C.(S AND ME) VS | // 0 // |
| 183 | WA/0000636/2023 | STATE OF ODISHA VS JASOBANTA SAHOO | SASWAT DAS, A.G.A. VS | // 0 // |
| 184 | WA/0000637/2023 | STATE OF ODISHA VS SURYANARAYAN NANDA | SASWAT DAS, A.G.A. VS | // 0 // |
| 185 | WA/0000638/2023 | STATE OF ODISHA VS MAHESWAR PATRA | RABI NARAYAN MISHRA, A.G.A. VS | // 0 // |
| 186 | WA/0000639/2023 | STATE OF ODISHA VS ARJUN PADHI | SASWAT DAS, A.G.A. VS | // 0 // |
| 187 | WA/0000640/2023 | STATE OF ODISHA VS MANABHANJAN MAHAPATRA | SATYANARAYAN MOHAPATRA, S.C.(S AND ME) VS | // 0 // |
| 188 | WA/0000641/2023 | STATE OF ODISHA VS SURENDRA BEHERA | SATYA NARAYAN MOHAPATRA,S.C(S AND M.E) VS | // 0 // |
| 189 | WA/0000642/2023 | STATE OF ODISHA VS CHANDRAPRAVA BISWAL | ABHAYA KUMAR SHARMA, A.G.A. VS | // 0 // |
| 190 | WA/0000643/2023 | STATE OF ODISHA VS NABHAGHAN SWAIN | ABHAYA KUMAR SHARMA,A.G.A VS | // 0 // |
| 191 | WA/0000644/2023 | STATE OF ODISHA VS BAISHNAB CHARAN DAS | ABHAYA KUMAR SHARMA, A.G.A. VS | // 0 // |
| 192 | WP(C)/0009558/2023 | RATNAMANJARI SWAIN VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // |
| 193 | WP(C)/0009559/2023 | THE INSTITUTE OF ENGINEERS INDIA, GANJAM | ANJAN KUMAR BISWAL | // |

ORISSA HIGH COURT**FILING REPORT AS ON :28/03/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| 194 | WP(C)/0009560/2023 | ENGINEER IN CHIEF, WATER RESOURCES, ODISHA SRADHANJALI ROUT | AJAYA KUMAR MOHARANA | // |
| | | VS | VS | 0 |
| 195 | WP(C)/0009561/2023 | STATE OF ODISHA SUBAS GONDA | ARJUNA CHARANA BEHERA | // |
| | | VS | VS | 0 |
| 196 | WP(C)/0009562/2023 | STATE OF ODISHA NARENDRA GONDA | ARJUNA CHARANA BEHERA | // |
| | | VS | VS | 0 |
| 197 | WP(C)/0009563/2023 | STATE OF ODISHA MATIRAM GONDA | ARJUNA CHARANA BEHERA | // |
| | | VS | VS | 0 |
| 198 | WP(C)/0009564/2023 | STATE OF ODISHA M/S DILLIP KUMAR DALASINGHARY, KHORDHA | KANANBALA ROY CHOUDHURY | // |
| | | VS | VS | 0 |
| 199 | WP(C)/0009565/2023 | COMMNR., CT AND GST, ODISHA KRUSHNAMANI NRUTYA KALAPITHA, PURI | PRASANNA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 200 | WP(C)/0009566/2023 | STATE OF ODISHA GIDIYAN PANI | PRASANNA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 201 | WP(C)/0009567/2023 | STATE OF ODISHA MADHUMITA TRIPATHY | SMITA RANJAN PATANAIAK | // |
| | | VS | VS | 0 |
| 202 | WP(C)/0009568/2023 | CHINMAYA MISHRA JAGANNATH PATNAIK | GOURI MOHAN RATH | // |
| | | VS | VS | 0 |
| 203 | WP(C)/0009569/2023 | STATE OF ODISHA RAMESH CHANDRA NAIK | LAXMI KANTA MOHANTY | // |
| | | VS | VS | 0 |
| 204 | WP(C)/0009570/2023 | STATE OF ODISHA BISHNU JENA | SAMAYA KUMAR RAY | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT**FILING REPORT AS ON :28/03/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 205 | WP(C)/0009571/2023 | ADDL. COMMNR. OF LR AND S, JAJPUR SANJUKTA SAHU VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // // 0 // |
| 206 | WP(C)/0009572/2023 | SAYED HAFIZ ALI VS ADDL.COMMNR. OF LR AND S, JAJPUR | SAMAY KUMAR RAY VS | // 0 // |
| 207 | WP(C)/0009573/2023 | AJAY KUMAR SAHU VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 208 | WP(C)/0009574/2023 | DURGA PRASAD PATNAIK VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 209 | WP(C)/0009575/2023 | SABITARANI ADHIKARI VS ADDL. COMMNR. OF LR AND S, CUTTACK | SAMAY KUMAR RAY VS | // 0 // |
| 210 | WP(C)/0009576/2023 | KARUNA @ KARUNAKAR SWAIN VS STATE OF ODISHA | RAVI SHANKAR SAMAL VS | // 0 // |
| 211 | WP(C)/0009577/2023 | BRAJA KISHORE SWAIN VS STATE OF ODISHA | GYANENDRA KUMAR TRIPATHY VS | // 0 // |
| 212 | WP(C)/0009578/2023 | JAGADISH MANDAL VS STATE OF ODISHA | AKASH KUMAR PATTAJOSHI VS | // 0 // |
| 213 | WP(C)/0009579/2023 | M/S. GMR KAMALANGA ENERGY LTD., BANGALORS VS JYOSTNA ROUT @ JYOSTNAMAYEE ROUT | SOUBHAGYA KUMAR DASH VS | // 0 // |
| 214 | WP(C)/0009580/2023 | RITA PARICHHA VS THE COLLECTOR, NABARANGPUR | KSHIROD KUMAR SAHOO VS | // 0 // |
| 215 | WP(C)/0009581/2023 | ANIRANJITA BEHERA VS R.T.O., CUTTACK | KHIROD CHANDRA MAJHI VS | // 0 // |

ORISSA HIGH COURT**FILING REPORT AS ON :28/03/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 216 | WP(C)/0009582/2023 | MD. IMTIYAZ VS R.T.O., KEONJHAR | KHIROD CHANDRA MAJHI VS | // 0 // |
| 217 | WP(C)/0009583/2023 | MUKTI COLLEGE OF NURSING, GOP VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS | // 0 // |
| 218 | WP(C)/0009584/2023 | SABIT KUMAR SASAMAL VS R.T.O., CUTTACK | KHIROD CHANDRA MAJHI VS | // 0 // |
| 219 | WP(C)/0009585/2023 | DILLIP SINGH BARIK VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 220 | WP(C)/0009586/2023 | GAGAN PRADHAN VS R.T.O., BBSR 1 | KHIROD CHANDRA MAJHI VS | // 0 // |
| 221 | WP(C)/0009587/2023 | MINATI DAS VS COLLECTOR-CUM-CHAIRMAN, R.T.A., PURI | KRUSHNA CHANDRA DASH VS | // 0 // |
| 222 | WP(C)/0009588/2023 | NILAKANTHA KALSAI VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 223 | WP(C)/0009589/2023 | DEEPAK RANJAN SAMAL VS R.T.O., CHANDIKHOL | KHIROD CHANDRA MAJHI VS | // 0 // |
| 224 | WP(C)/0009590/2023 | DILLIP KUMAR DAS VS COLLECTOR-CUM-CHAIRMAN, R.T.O., PURI | KRUSHNA CHANDRA DASH VS | // 0 // |
| 225 | WP(C)/0009591/2023 | SK. SAHID MOHAMMAD VS R.T.O., CUTTACK | KHIROD CHANDRA MAJHI VS | // 0 // |
| 226 | WP(C)/0009592/2023 | LACHHAMAN NIAL VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 227 | WP(C)/0009593/2023 | AKSHAYA KUMAR DAS | KRUSHNA CHANDRA DASH | // |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|-------------------------------|--------------------------|
| | | VS | VS | 0 |
| 228 | WP(C)/0009594/2023 | COLLECTOR-CUM-CHAIRMAN, R.T.O., PURI ISWAR MANTU | KHIROD CHANDRA MAJHI | // |
| | | VS | VS | 0 |
| 229 | WP(C)/0009595/2023 | R.T.O., GANJAM PRAFULLA BEHERA | KRUSHNA CHANDRA DASH | // |
| | | VS | VS | 0 |
| 230 | WP(C)/0009596/2023 | COLLECTOR-CUM-CHAIRMAN, R.T.O., PURI GOLAP BEHERA | KRUSHNA CHANDRA DASH | // |
| | | VS | VS | 0 |
| 231 | WP(C)/0009597/2023 | COLLECTOR-CUM-CHAIRMAN, R.T.O., PURI AJIT KUMAR DASH | MANORANJAN PADHI | // |
| | | VS | VS | 0 |
| 232 | WP(C)/0009598/2023 | THE STATE OF ORISSA DEEPAK RANJAN SAMAL | KHIROD CHANDRA MAJHI | // |
| | | VS | VS | 0 |
| 233 | WP(C)/0009599/2023 | R.T.O.,CHANDIKHOL BIDYADHAR SINGH | SADASIVA PATRA 1 | // |
| | | VS | VS | 0 |
| 234 | WP(C)/0009600/2023 | STATE OF ODISHA COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, KOLKATA, SR.S.C | RAJESH KUMAR MOHANTHA, SR.S.C | // |
| | | VS | VS | 0 |
| 235 | WP(C)/0009601/2023 | M/S.VEDANTA LIMITED SOMRA SINGH | SADASIVA PATRA 1 | // |
| | | VS | VS | 0 |
| 236 | WP(C)/0009602/2023 | STATE OF ODISHA ODISHA STATE ROAD TRANSPORT CORP. RETIRED EMPLOYEES ASSOCIATION, BBSR | SHRINIVAS MISHRA | // |
| | | VS | VS | 0 |
| 237 | WP(C)/0009603/2023 | STATE OF ODISHA PANKAJINI @ PUSPA KANHAR @ KUMBHAR | HIMANSHU SEKHAR MISHRA | // |
| | | VS | VS | 0 |
| 238 | WP(C)/0009604/2023 | DILLIP KUMBHAR MICHAEL MINZ | SADASIVA PATRA 1 | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|---|--------------------------|
| 239 | WP(C)/0009605/2023 | STATE OF ODISHA MUKUT GURIA VS | SADASIVA PATRA 1 VS | // // () |
| 240 | WP(C)/0009606/2023 | STATE OF ODISHA ST. XAVIERS HIGH SCHOOL, KHANDAGIRI, BBSR VS | BIBHUTI BHUSAN CHOUDHURY VS | // // () |
| 241 | WP(C)/0009607/2023 | STATE OF ODISHA JASHODA DALEI VS | JATESWAR NAYAK VS | // // () |
| 242 | WP(C)/0009608/2023 | STATE OF ODISHA ASHALATA SAHOO VS | SADASIVA PATRA 1 VS | // // () |
| 243 | WP(C)/0009609/2023 | STATE OF ODISHA HARAPRIYA MISHRA VS | M.PRATAP @ PRATAP KUMAR MOHAPATRA VS | // // () |
| 244 | WP(C)/0009610/2023 | STATE OF ODISHA MAYADHAR RATH VS | GYANESWAR SATPATHY VS | // // () |
| 245 | WP(C)/0009611/2023 | STATE OF ODISHA COMMISSIONER,CENTRAL EXCISE,CUSTOMS AND SERVICE TAX VS | SRINIBHAXAM CHIMANKA,SR.S.C VS | // // () |
| 246 | WP(C)/0009612/2023 | M/S. JINDAL STEEL AND POWER LTD. N. BULU CHOUDHARY VS | TANMAY MISHRA VS | // // () |
| 247 | WP(C)/0009613/2023 | BELLAGUNTHA NOTIFIED AREA COUNCIL (NAC), GANJAM BIJAY KUMAR SAHOO VS | M.PRATAP @ PRATAP KUMAR MOHAPATRA VS | // // () |
| 248 | WP(C)/0009614/2023 | THE ODISHA LEGISLATIVE ASSEMBLY, BBSR GOURANGA SAHU VS | RAMESH SAHOO VS | // // () |
| 249 | WP(C)/0009615/2023 | STATE OF ODISHA BALARAM RANA VS TPCODL, BBSR | SIDHESWAR MALLIK VS | // // () // |

ORISSA HIGH COURT**FILING REPORT AS ON :28/03/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 250 | WP(C)/0009616/2023 | MAMATA SWAIN VS THE BRANCH MANAGER, UNION BANK OF INDIA, PARADEEP | SANGRAM MISHRA VS | // 0 // |
| 251 | WP(C)/0009617/2023 | VEDANTA LTD., MUMBAI VS ODISHA MINING CORP. LTD., BBSR | PRASHANTA KUMAR NAYAK VS | // 0 // |
| 252 | WP(C)/0009618/2023 | KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA | GOUTAM KUMAR ROUSTRAY VS | // 0 // |
| 253 | WP(C)/0009619/2023 | SURESH CHANDRA MOHANTY VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 254 | WP(C)/0009620/2023 | SIBA PRASAD MOHANTY VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 255 | WP(C)/0009621/2023 | RAM PRASAD CHOUDHURY VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 256 | WP(C)/0009622/2023 | BISWAJIT MOHAPATRA VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 257 | WP(C)/0009623/2023 | JAYAKRUSHNA BAGHAR VS STATE OF ODISHA | ASHWINI KUMAR DAS VS | // 0 // |
| 258 | WP(C)/0009624/2023 | BIJAY KUMAR SAHOO VS THE CHIEF SECY. OF ODISHA AND SPECIAL DEVELOPMENT COMMNR., BBSR | TRILOCHAN PANIGRAHI VS | // 0 // |
| 259 | WP(C)/0009625/2023 | SADASIBA BISWAL VS STATE OF ODISHA | ABHIRAM SWAIN VS | // 0 // |
| 260 | WP(C)/0009626/2023 | NIRANJAN PATRA VS STATE OF ODISHA | ABHIRAM SWAIN VS | // 0 // |
| 261 | WP(C)/0009627/2023 | RAMAKANTA NAYAK | SUSHANTA KUMAR MISHRA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 262 | WP(C)/0009628/2023 | SOMANATH SAHOO | UMESH CHANDRA BEHURA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 263 | WP(C)/0009629/2023 | RAJENDRA PRASAD JENA | TRILOCHAN PANIGRAHI | // |
| | | VS | VS | 0 |
| | | THE PRINCIPAL CSCR CHRISTIAN MEDICAL COLLEGE, TAMIL NADU | | // |
| 264 | WP(C)/0009630/2023 | M/S OMSAIRAM STEELS AND ALLOYS PVT. LTD., MAHARAJAPUR | SHRUBAN SARANGI | // |
| | | VS | VS | 0 |
| | | DIRECTOR OF MINES AND GEOLOGY, BBSR | | // |
| 265 | WP(C)/0009631/2023 | BILASA MALLIK | SIDHESWAR MALLIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 266 | WP(C)/0009632/2023 | DUSMANTA HARICHANDAN @ DUSMANTA KUMAR HARICHANDAN | HARICHANDAN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 267 | WP(C)/0009633/2023 | SUMITRA RANI DASH | RANJAN KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | SRINIBAS TRIPATHY | | // |
| 268 | WP(C)/0009634/2023 | NABA KUMAR SAHOO | TATHAGATA SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 269 | WP(C)/0009635/2023 | JYOTI PRAKASH NAYAK | SATYAJIT MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 270 | WP(C)/0009636/2023 | BIJAYA KUMAR MOHANTY | TATHAGATA SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 271 | WP(C)/0009637/2023 | SAMIRA SAHOO | SATYAJIT MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 272 | WP(C)/0009638/2023 | BAIRAGI CHARAN NAYAK | TATHAGATA SAHOO | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT**FILING REPORT AS ON :28/03/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 273 | WP(C)/0009639/2023 | STATE OF ODISHA SRIDHAR SAHOO VS | ARUN KUMAR PATRA VS | // // () |
| 274 | WP(C)/0009640/2023 | STATE OF ODISHA KHIROD KUMAR BARIK VS | ARUN KUMAR PATRA VS | // // () |
| 275 | WP(C)/0009641/2023 | STATE OF ODISHA GOUTTAM DUTTA VS | RAMESH KUMAR SAHU VS | // // () |
| 276 | WP(C)/0009642/2023 | STATE OF ODISHA GOURANGA CHANDRA CHANDA VS | KAMALA KANTA NAYAK VS | // // () |
| 277 | WP(C)/0009643/2023 | STATE OF ODISHA BRAJA KISHORE DASH VS | KAMALA KANTA NAYAK VS | // // () |
| 278 | WP(C)/0009644/2023 | STATE OF ODISHA SANATAN JENA VS | KAMALA KANTA NAYAK VS | // // () |
| 279 | WP(C)/0009645/2023 | STATE OF ODISHA BANITA BEHERA VS | KEDAR NATH PARIDA VS | // // () |
| 280 | WP(C)/0009646/2023 | STATE OF ODISHA AJIT RANJAN PATTANAYAK PRAVAT KUMAR SING VS | PRAKASH KUMAR MISHRA VS | // // () |
| 281 | WP(C)/0009647/2023 | STATE OF ODISHA SHIVAM CONDEV PVT. LTD., BBSR VS | SASWAT KUMAR ACHARYA VS | // // () |
| 282 | WP(C)/0009648/2023 | STATE OF ODISHA PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BBSR UTTAM KUMAR BISWAL VS | KAMALA KANTA NAYAK VS | // // () |
| 283 | WP(C)/0009649/2023 | STATE OF ODISHA THE CHAIRMAN CUM MD, ODISHA SHIVAM CONDEV PVT. LTD., BBSR VS | SASWAT KUMAR ACHARYA VS | // // () |
| | | PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BBSR | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------------------|--------------------------|
| 284 | WP(C)/0009650/2023 | MANGULU PATTANAYAK VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 285 | WP(C)/0009651/2023 | M.P.POORV KSHETRA VIDYUT VITARAN CO. LTD., VS M/S HI TEK POWERCON PVT. LTD., KHURDA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 286 | WP(C)/0009652/2023 | KARUNAKAR DAS VS STATE OF ODISHA | PRANAB KUMAR GHOSE VS | // 0 // |
| 287 | WP(C)/0009653/2023 | PRADEEP KUMAR BHUTIA VS COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 288 | WP(C)/0009654/2023 | TAPABRATA DEHURY VS NTPC LTD., ANGUL | SRIKAR KUMAR RATH VS | // 0 // |
| 289 | WP(C)/0009655/2023 | SOUMYA RANJAN SETHY VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 290 | WP(C)/0009656/2023 | KALICHARAN KULOSIKA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 291 | WP(C)/0009657/2023 | ODISHA GRAMYA BANK, KEONJHAR VS THE DIRECTOR, MUNICIPAL ADMINISTRATION, BBSR 1 | AUROVINDA MOHANTY VS | // 0 // |
| 292 | WP(C)/0009658/2023 | M/S. PRATAP KUMAR PRADHAN VS COMMISSIONER OF CT AND GST, ODISHA | KSHIROD KUMAR SAHOO VS | // 0 // |
| 293 | WP(C)/0009659/2023 | ROHITASWA EDUCATIONAL TRUST, CUTTACK VS STATE OF ODISHA | RAJJEET ROY VS | // 0 // |
| 294 | WP(C)/0009660/2023 | PUSPANJALI BEHERA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 295 | WP(C)/0009661/2023 | GARIBA KANDAPANI | KRISHNA CHANDRA SAHU | // |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 296 | WP(C)/0009662/2023 | DAITARI BARIK | ASUTOSH SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 297 | WP(C)/0009663/2023 | HIMANSHU SEKHAR CHAND | KUNAL KUMAR SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 298 | WP(C)/0009664/2023 | BUDHDEV SAHU | LAXMI SHARMA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 299 | WP(C)/0009665/2023 | ANKUSH PRASAD HOTA | SANTOSH KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 300 | WP(C)/0009666/2023 | BABULAL AGRAWAL | LAXMAN PRADHAN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 301 | WP(C)/0009667/2023 | SEVITI APPA RAO @ S.AP.RAO | BISWA RANJAN DAS | // |
| | | VS | VS | 0 |
| | | THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, GANJAM | | // |
| 302 | WP(C)/0009668/2023 | SEVITI BALAJI | BISWA RANJAN DAS | // |
| | | VS | VS | 0 |
| | | THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION GANJAM | | // |
| 303 | WP(C)/0009669/2023 | ACHUTANANDA MOHANTY | SIDDHARTHA SAMAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 304 | WP(C)/0009670/2023 | MANJUBALA ROUT | BHUBANESWAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 305 | WP(C)/0009671/2023 | SANJAY KUMAR PARIDA | ARJUNA CHARANA BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 306 | WP(C)/0009672/2023 | SANGRAM SARATHI SAHOO | KRISHNA CHANDRA SAHU | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 307 | WP(C)/0009673/2023 | STATE OF ODISHA PUJA KUMURA VS | SHASHI BHUSAN JENA VS | // // 0 |
| 308 | WP(C)/0009674/2023 | STATE OF ODISHA SOUMYAKANTA DAS VS | SHASHI BHUSAN JENA VS | // // 0 |
| 309 | WP(C)/0009675/2023 | STATE OF ODISHA M/S BHILAI ENGINEERING CORP. LTD., SUNDERGARH | CHITTARANJAN DAS VS | // // 0 |
| 310 | WP(C)/0009676/2023 | THE COMMNR. OF CT AND GST, ODISHA KAILASH CHANDRA MAJHI VS | KUNAL KUMAR SWAIN VS | // // 0 |
| 311 | WP(C)/0009677/2023 | STATE OF ODISHA DASHARATHI BARIK VS | SHASHI BHUSAN JENA VS | // // 0 |
| 312 | WP(C)/0009678/2023 | STATE OF ODISHA MAHENDRA KUMAR KHAMARI VS | KUNAL KUMAR SWAIN VS | // // 0 |
| 313 | WP(C)/0009679/2023 | STATE OF ODISHA KAMALAKANTA DAS VS | SHASHI BHUSAN JENA VS | // // 0 |
| 314 | WP(C)/0009680/2023 | STATE OF ODISHA KUSHANANDA JENA VS | KUNAL KUMAR SWAIN VS | // // 0 |
| 315 | WP(C)/0009681/2023 | STATE OF ODISHA DR.KANHU CHARAN PANDSA VS | SHASHI BHUSAN JENA VS | // // 0 |
| 316 | WP(C)/0009682/2023 | STATE OF ODISHA PRADIPTA KUMAR PATEL VS | PITAMBAR PANDA VS | // // 0 |
| 317 | WP(C)/0009683/2023 | STATE OF ODISHA JHARANA OJHA VS THE STATE OF ODISHA | SUDHIR KUMAR MALLICK VS | // // 0 // |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|---|--------------------------|
| 318 | WP(C)/0009684/2023 | BAIKUNTHNATH SAHOO VS STATE OF ODISHA | KISHORE CHANDRA RAJGURU MOHAPATRA VS | // 0 // |
| 319 | WP(C)/0009685/2023 | BIJOY KUMAR ROUT VS BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY, BHADRAK | AVIJIT PATNAIK VS | // 0 // |
| 320 | WP(C)/0009686/2023 | SRUSTI ACADEMY OF MANAGEMENT, BBSR VS STATE OF ODISHA | BUDHADEV ROURAY VS | // 0 // |
| 321 | WP(C)/0009687/2023 | BIBHUTI BHUSAN PATTNAYAK VS MISSION DIRECTOR, NATIONAL HEALTH MISSION, BBSR | TUSHAR KANTA NAYAK VS | // 0 // |
| 322 | WP(C)/0009688/2023 | DILLIP KUMAR SAMAL VS STATE OF ODISHA | BISWAMBAR MOHANTY VS | // 0 // |
| 323 | WP(C)/0009689/2023 | MANOJ KUMAR PATRA VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BBSR | GYAN SWAROOP SAMANTRAY VS | // 0 // |
| 324 | WP(C)/0009690/2023 | SUSANTA KUMAR PADHI VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 325 | WP(C)/0009691/2023 | SAROJ KUMAR BEHERA VS COLLECTOR AND DM, DEOGARH | ANANTA NARAYAN PATTANAYAK VS | // 0 // |
| 326 | WP(C)/0009692/2023 | BANSIDHAR TOLTIA VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 327 | WP(C)/0009693/2023 | HEMALATA @ HEMANTA GOPAL VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 328 | WP(C)/0009694/2023 | PRAMILA GOUDA VS THE REGISTRAR, OUAT, BBSR | SANJIB MOHANTY VS | // 0 // |
| 329 | WP(C)/0009695/2023 | TULABATI NAYAK | SANJIB MOHANTY | // |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 330 | WP(C)/0009696/2023 | KUNTALA PANDA | MOHENDRA KUMAR MOHAPATRO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 331 | WP(C)/0009697/2023 | KANAKALATA PATTJOSHI | MOHENDRA KUMAR MOHAPATRO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 332 | WP(C)/0009698/2023 | SATRAM AJAYA KUMAR | MANORANJAN MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 333 | WP(C)/0009699/2023 | MATHURANANDA MALLIK | BHUBAN MOHAN BHUYAN | // |
| | | VS | VS | 0 |
| | | THE EXECUTIVE ENGINEER, TPCODL, CUTTACK | | // |
| 334 | WP(C)/0009700/2023 | SUSIL KUMAR BAG | AUROBINDA SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 335 | WP(C)/0009701/2023 | ARUN KUMAR DAS | NIHAL RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 336 | WP(C)/0009702/2023 | SUDHIR KUMAR PRADHAN | BIJAYA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 337 | WP(C)/0009703/2023 | RAHAS BIHARI SAHOO | SUSHANTA KUMAR JOSHI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 338 | WP(C)/0009704/2023 | SURYA NARAYAN TRIPATHY | RABINDRA KUMAR PATNAIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 339 | WP(C)/0009705/2023 | T.NARASINGH REDDY | AJAYA KUMAR MOHARANA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 340 | WP(C)/0009706/2023 | ANIRUDHA NAIK | SUSHANTA KUMAR JOSHI | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| 341 | WP(C)/0009707/2023 | STATE OF ODISHA DIVINE INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, Bhubaneswar | SOHAN MISHRA | // |
| | | VS | VS | 0 |
| 342 | WP(C)/0009708/2023 | DIRECTOR OF MEDICAL EDUCATION AND TRAINING, BBSR SURYAMANI BARAL | SUBHENDU KUMAR NAYAK | // |
| | | VS | VS | 0 |
| 343 | WP(C)/0009709/2023 | STATE OF ODISHA LAXMI PRADHAN | SYAMALENDU PATTNAIK | // |
| | | VS | VS | 0 |
| 344 | WP(C)/0009710/2023 | REGIONAL MANAGER, RBI, BBSR PARIMITA MISHRA | SAROJ KUMAR PADHY | // |
| | | VS | VS | 0 |
| 345 | WP(C)/0009711/2023 | STATE OF ODISHA ASHOK KUMAR MISHRA | BIBEKANANDA MAHAPATRA | // |
| | | VS | VS | 0 |
| 346 | WP(C)/0009712/2023 | STATE OF ODISHA K.LAXMINARAYAN PATRA @ LAXMINARAYAN PATRA | AJAYA KUMAR MOHARANA | // |
| | | VS | VS | 0 |
| 347 | WP(C)/0009713/2023 | STATE OF ODISHA KASTURABA COLLEGE OF NURSING, GANJAM | SOHAN MISHRA | // |
| | | VS | VS | 0 |
| 348 | WP(C)/0009714/2023 | DIRECTOR OF MEDICAL EDUCATION AND TRAINING, BBSR SANTOSH KHORA | NIHAL RATH | // |
| | | VS | VS | 0 |
| 349 | WP(C)/0009715/2023 | STATE OF ODISHA SUMITA PANDA | AJAYA KUMAR MOHARANA | // |
| | | VS | VS | 0 |
| 350 | WP(C)/0009716/2023 | STATE OF ODISHA SK. AMJAD | PRASANTA KUMAR NANDA | // |
| | | VS | VS | 0 |
| 351 | WP(C)/0009717/2023 | STATE OF ODISHA RAJENDRA BIHARI | MOHENDRA KUMAR MOHAPATRO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT**FILING REPORT AS ON :28/03/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 352 | WP(C)/0009718/2023 | DILLIP KUMAR BAHALIA VS STATE OF ODISHA | SUDHANSHU SEKHAR PATRA VS | // 0 // |
| 353 | WP(C)/0009719/2023 | FIROZ MOHAMMED VS STATE OF ODISHA | AJAY KUMAR MOHARANA VS | // 0 // |
| 354 | WP(C)/0009720/2023 | MANORANJAN NAYAK VS STATE OF ODISHA | SASWATI MOHAPATRA VS | // 0 // |
| 355 | WP(C)/0009721/2023 | P.RAMA RAO VS STATE OF ODISHA | SATYAJIT MOHAPATRA VS | // 0 // |
| 356 | WP(C)/0009722/2023 | TRILOCHAN MALIK VS STATE OF ODISHA | SRINIBASH SATAPATHY VS | // 0 // |
| 357 | WP(C)/0009723/2023 | M/S.DILLIP KUMAR DALASINGHARAY VS COMMNR, CT AND GST, CUTTACK | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 358 | WP(C)/0009724/2023 | DR. CHINTAMANI MISHRA VS STATE OF ODISHA | MANAS RANJAN BADAJENA VS | // 0 // |
| 359 | WP(C)/0009725/2023 | DEBENDRANATH MARTHA VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | // 0 // |
| 360 | WP(C)/0009726/2023 | RAMESH CHANDRA SAHOO VS STATE OF ODISHA | UMESH CHANDRA BEHURA VS | // 0 // |
| 361 | WP(C)/0009727/2023 | DEBENDRA KUMAR JENA VS STATE OF ODISHA | SHASHI BHUSAN JENA VS | // 0 // |
| 362 | WP(C)/0009728/2023 | PADMACHARAN SAHU VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 363 | WP(C)/0009729/2023 | BISWANATH MISHRA | SHASHI BHUSAN JENA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|----------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 364 | WP(C)/0009730/2023 | M/S. PITABAS MOHAPATRA | KAJAL SAHOO | // |
| | | VS | VS | 0 |
| | | JOINT COMMISSIONER OF STATE TAX | | // |
| 365 | WP(C)/0009731/2023 | CHANCHALA BARIK | JAYANTA KUMAR KHANDAYATRAY | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 366 | WP(C)/0009732/2023 | MAA TARINI BARTAN BHANDAR, DHENKANAL | SOUMYA MISHRA | // |
| | | VS | VS | 0 |
| | | UNION BANK OF INDIA | | // |
| 367 | WP(C)/0009733/2023 | HARIHAR BARAL | NIRANJAN PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 368 | WP(C)/0009734/2023 | FAKIR CHARAN JENA | JAJATI KESHARI KHUNTIA | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 369 | WP(C)/0009735/2023 | JCC INDIA PVT. LTD., KOLKATA | SMITA RANJAN PATANAIAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 370 | WP(C)/0009736/2023 | M/S AARTI STEELS LTD., CUTTACK | PRAKASH KUMAR JENA | // |
| | | VS | VS | 0 |
| | | CT AND GST OFFICER, CUTTACK | | // |
| 371 | WP(C)/0009737/2023 | AMIR SWAIN | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 372 | WP(C)/0009738/2023 | M/S. NTC LOGISTICS INDIA PVT. LTD., BANGALORE | SMITA RANJAN PATANAIAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 373 | WP(C)/0009739/2023 | PREEYANSH PANDA | LALITENDU MISHRA | // |
| | | VS | VS | 0 |
| | | THE NATIONAL TESTING AGENCY, NEW DELHI | | // |
| 374 | WP(C)/0009740/2023 | M/S AARTI STEELS LTD., CUTTACK | PRAKASH KUMAR JENA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|------------------------------|--------------------------|
| 375 | WP(C)/0009741/2023 | CT AND GST OFFICER, CUTTACK M/S. S M S TRANSPORT, BANGALORE VS STATE OF ODISHA | SMITA RANJAN PATANAIAK VS | // // () |
| 376 | WP(C)/0009742/2023 | BHARAT BAG VS STATE OF ODISHA | RAJIB RATH VS | // // () |
| 377 | WP(C)/0009743/2023 | FAKIRA SAHU VS STATE OF ODISHA | RABINDRA KUMAR SAHOO VS | // // () |
| 378 | WP(C)/0009744/2023 | M/S. NTC LOGISTICS INDIA PVT. LTD., BANGALORE VS STATE OF ODISHA | SMITA RANJAN PATANAIAK VS | // // () |
| 379 | WP(C)/0009745/2023 | TUSHAR KANTI DUTTA VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // // () |
| 380 | WP(C)/0009746/2023 | MOHINIA BAI GUPTA @ SHANTI BAI GUPTA VS SAMBALPUR MUNICIPALITY, SAMBALPUR | PRADEEP KUMAR KHUNTIA VS | // // () |
| 381 | WP(C)/0009747/2023 | SANTOSH JENA VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // // () |
| 382 | WP(C)/0009748/2023 | PAWAN JAIN VS STATE OF ODISHA | SMITA RANJAN PATANAIAK VS | // // () |
| 383 | WP(C)/0009749/2023 | BHARATIYA BANDAR MAZDOOR SANGHA, PARADEEP VS THE CHAIRMAN PARADEEP PORT AUTHORITY, JAGATSINGHPUR | ABRATA MOHANTY VS | // // () |
| 384 | WP(C)/0009750/2023 | SURESH KUMAR KAR VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // // () |
| 385 | WP(C)/0009751/2023 | M/S. MILAN AGENCY, RAYAGADA VS AO, UCO BANK, RAYAGADA BRANCH | SUKANTA KUMAR DALAI VS | // // () |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 386 | WP(C)/0009752/2023 | NABAGHAN SAHOO VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 387 | WP(C)/0009753/2023 | SHAMBHU KUMAR ROUT VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 388 | WP(C)/0009754/2023 | MADAN MOHAN KHUNTIA VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 389 | WP(C)/0009755/2023 | NIMAIN CHARAN SAMAL VS STATE OF ODISHA | PREMANANDA MOHANTY VS | // 0 // |
| 390 | WP(C)/0009756/2023 | JAGABANDHU SAHOO VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 391 | WP(C)/0009757/2023 | KESHAB JENA VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | // 0 // |
| 392 | WP(C)/0009758/2023 | BHARATI SAHOO VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 393 | WP(C)/0009759/2023 | RAKESH KUMAR NAYAK VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 394 | WP(C)/0009760/2023 | PRAKASH KUMAR AGRAWAL VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 395 | WP(C)/0009761/2023 | TAPAN KUANR VS STATE OF ODISHA | RAJIB RATH VS | // 0 // |
| 396 | WP(C)/0009762/2023 | CENTURION SCHOOL OF PARAMEDIC AND ALLIED HEALTH SCIENCES (SOAHS), BALASORE VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR | NEELAM SINGH VS | // 0 // |
| 397 | WP(C)/0009763/2023 | RAJIB RANJAN BOSE | PRAFULLA KUMAR RATH | // |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|------------------------------|--------------------------------------|
| | | VS | VS | () |
| 398 | WP(C)/0009764/2023 | STATE OF ODISHA DILLIP KUMAR DALAI | VS PRAFULLA KUMAR RATH | // // |
| 399 | WPCRL/0000041/2023 | VS STATE OF ODISHA RINKI PRADHAN | VS BALAKRUSHNA RAY | () // JODAPADAR /52 /2023 |
| 400 | ABLAPL/0003101/2023 | VS STATE OF ODISHA AMIT BEHERA | VS ASUTOSH TRIPATHY | () // ANGUL TOWN /510 /2022 |
| 401 | ABLAPL/0003102/2023 | VS STATE OF ODISHA BABINA PRUSTY | VS ANITA SAHOO | () // KHANDAPARA /52 /2023 |
| 402 | ABLAPL/0003103/2023 | VS STATE OF ODISHA SK. INTAJ ALI | VS ASHOK JENA | () // DHENKANAL TOWN /57 /2023 |
| 403 | ABLAPL/0003104/2023 | VS STATE OF ODISHA TUTU @ LINGARAJ PANDA | VS AJAYA KUMAR ROUT | () // NILGIRI /92 /2023 |
| 404 | ABLAPL/0003105/2023 | VS STATE OF ODISHA JAGANNATHA PARIDA @ JAGANATH | VS SOUBHAGYA KUMAR DASH | () // GURANDI /23 /2023 |
| 405 | ABLAPL/0003106/2023 | VS STATE OF ODISHA MD. QULAMUDDIN RAIN | VS MAHES DAS | () // / /0 |
| 406 | ABLAPL/0003107/2023 | VS UNION OF INDIA (RPF) SIBARAM SAHOO | VS KAUSTAVA MOHANTY | () // / /0 |
| 407 | ABLAPL/0003108/2023 | VS STATE OF ODISHA RITANJALI SADANGI @ SAMANTARAY | VS DEEPAK KU SAHOO | () // MARSHAGHAI /109 /2023 |
| 408 | ABLAPL/0003109/2023 | VS STATE OF ODISHA PANCHANAN PRADHAN | VS K.C. RAJGURU MOHAPATRA | () // BEGUNIA P.S. /82 /2023 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|-------------------------------|---------------------------------------|
| 409 | ABLAPL/0003110/2023 | STATE OF ODISHA RINU BHAISAL VS | JAGABANDHU SAHU VS | // PAIKMAL /62 /2023 () |
| 410 | ABLAPL/0003111/2023 | STATE OF ODISHA SATYABAN SAHOO VS | CHIRANJIB ROUT VS | // COLLIERY /353 /2022 () |
| 411 | ABLAPL/0003112/2023 | STATE OF ODISHA SAMBHU SETHI VS | JYOTIRMAYA SAHOO VS | // KHURDA MODEL /182 /2023 () |
| 412 | ABLAPL/0003113/2023 | STATE OF ODISHA SUDHANSU KUMAR NAYAK @ GETAM VS | ARIJEET MISHRA VS | // SUKINDA /57 /2023 () |
| 413 | ABLAPL/0003114/2023 | STATE OF ODISHA RASHMIRANJAN SETHY VS | DEEPAK KU SAHOO VS | // MARSHAGHAI /155 /2023 () |
| 414 | ABLAPL/0003115/2023 | STATE OF ODISHA PRADYUMNA KUMAR SINGH VS | DEEPAK KU SAHOO VS | // NIKIRAI /109 /2023 () |
| 415 | ABLAPL/0003116/2023 | STATE OF ODISHA NARAHARI ROUL VS | SURYAKANTA DWIBEDI VS | // BADACHANA /56 /2023 () |
| 416 | ABLAPL/0003117/2023 | STATE OF ODISHA SAMIR BEHERA VS | SUSHANTA KUMAR JOSHI VS | // KANTABANJI /209 /2022 () |
| 417 | ABLAPL/0003118/2023 | STATE OF ODISHA PRAKASH DALAI VS | ARIJEET MISHRA VS | // JAJPUR ROAD /89 /2023 () |
| 418 | ABLAPL/0003119/2023 | STATE OF ODISHA SANGITA JAYANTI DASH VS | CHEERA RANJAN SATAPATHY VS | // MOTANGA /62 /2023 () |
| 419 | ABLAPL/0003120/2023 | STATE OF ODISHA BHIMASEN PARIDA @ BIMASEN PARIDA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | // CHANDAPUR /55 /2023 () // |

ORISSA HIGH COURT**FILING REPORT AS ON :28/03/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|--|---------------------------------|---|
| 420 | ABLAPL/0003121/2023 | NALU BEHERA @ DILIP KUMAR BEHERA VS STATE OF ODISHA | KABIRAJ PRADHAN VS | TANGI (KHURDA) /234 /2023 () // |
| 421 | ABLAPL/0003122/2023 | MANMATH PRADHAN VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | // / /0 () // |
| 422 | ABLAPL/0003123/2023 | PRAMOD BARAL @ PRAMOD KUMAR BARAL VS STATE OF ODISHA | DEEPAK KUMAR DAS VS | BALANGA /45 /2023 () // |
| 423 | ABLAPL/0003124/2023 | TURSAMA @ GERIKIN CHHITTAMA @ BURSAMA VS STATE OF ODISHA | DEEPAK KUMAR DAS VS | KONARK /64 /2023 () // |
| 424 | ABLAPL/0003125/2023 | SK. SOLEMAN @ SK. SULEMAN KHAN VS STATE OF ODISHA | NRUSINGH CHARAN ROUT VS | RAIBANIA /19 /2023 () // |
| 425 | ABLAPL/0003126/2023 | SANTOSH KHUNTAI @ KALIA VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | PURI TOWN /105 /2023 () // |
| 426 | ABLAPL/0003127/2023 | BIMBADHAR MALLICK VS STATE OF ODISHA | BITAS KUMAR SWAIN VS | NIALI /79 /2023 () // |
| 427 | ABLAPL/0003128/2023 | LALATENDU SAMANTARAY VS STATE OF ODISHA | BASANTA KUMAR DAS VS | NIHALPRASAD /50 /2023 () // |
| 428 | ABLAPL/0003129/2023 | DHIREN KUMAR SAMAL VS STATE OF ODISHA | ANUP KUMAR PATNAIK VS | BAUNISUNI /9 /2022 () // |
| 429 | ABLAPL/0003130/2023 | ANANTA PRASAD SAMANTRAY VS STATE OF ODISHA | BISWAJIT NAYAK VS | SAHID NAGAR P.S. /115 /2023 () // |
| 430 | ABLAPL/0003131/2023 | SUSANTA KUMAR SWAIN VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | KHURDA SADAR /91 /2023 () // |
| 431 | ABLAPL/0003132/2023 | AKSHAY KUMAR MALIK | MANMAYA KUMAR DASH | KONARK /75 /2023 |

ORISSA HIGH COURT

FILING REPORT AS ON :28/03/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|------------------------------------|--------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 432 | ABLAPL/0003133/2023 | RAMESH MALIK | RAJENDRA NARAYAN ROUT | PIRAHAT P.S /17 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 433 | ABLAPL/0003134/2023 | PRASANT KUMAR PARIDA | JYOTIRMAYA SAHOO | CHANDAPUR /43 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 434 | ABLAPL/0003135/2023 | MAYADHAR JENA | PURNA CHANDRA MOHARANA | TIHIDI /65 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 435 | ABLAPL/0003136/2023 | PARESH CHANDRA MOHANTY @ BUDHIA | JAYANTA KUMAR MAJHI | BASTA /85 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 436 | ABLAPL/0003137/2023 | PRATAP PRADHAN | JYOTIRMAYA SAHOO | PATTAPUR (DIGAPAHANDI) /108 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 437 | ABLAPL/0003138/2023 | SYAMASUNDAR SAHOO | DEEPAK KU SAHOO | NIKIRAI /102 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 438 | ABLAPL/0003139/2023 | PRAVAT PRADHAN @ KUNA PRADHAN | BASANTA KUMAR DAS | NIHALPRASAD /50 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 439 | ABLAPL/0003140/2023 | RANJIT SAHOO | RAMESH CHANDRA PRADHAN | PURI SADAR /34 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 440 | ABLAPL/0003141/2023 | ARUN KUMAR PATRA@ARUNA KUMAR PATRA | KABIRAJ PRADHAN | CHANDAPUR /10 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 441 | ABLAPL/0003142/2023 | BHAGABAN ROURTRAY | BIJAY KUMAR BEHERA | JANKIA P.S. /96 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 442 | ABLAPL/0003143/2023 | PRAKASH CHANDRA ROUT | RUPESH KUMAR MOHANTY | KUAKHIA /76 /2023 |
| | | VS | VS | () |

ORISSA HIGH COURT**FILING REPORT AS ON :28/03/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|--|---------------------------------|--|
| 443 | ABLAPL/0003144/2023 | STATE OF ODISHA BHISMA RANJAN RATH VS | SUSANTA KUMAR BARAL VS | // KENDRAPARA SADAR /36 /2023 () |
| 444 | ABLAPL/0003145/2023 | STATE OF ODISHA PIUSA RANJAN PARIDA VS | JYOTIRMAYA SAHOO VS | // CHANDAPUR /43 /2023 () |
| 445 | ABLAPL/0003146/2023 | STATE OF ODISHA ADITYA NARAYAN PANDA VS | SUSANTA KUMAR BARAL VS | // KUAKHIA /92 /2023 () |
| 446 | ABLAPL/0003147/2023 | STATE OF ODISHA SRIPATI MALLIK VS | DEBASIS MISHRA VS | // SORO /66 /2023 () |
| 447 | ABLAPL/0003148/2023 | STATE OF ODISHA ASHOK KUMAR AGRAWAL VS | SK. ZAFARULLA VS | // BELPARA /24 /2023 () |
| 448 | ABLAPL/0003149/2023 | STATE OF ODISHA KAMALA KANTA DASH VS | ANJAN KUMAR BISWAL VS | // BADSАHI /102 /2023 () |
| 449 | ABLAPL/0003150/2023 | STATE OF ODISHA DILUA @ DILLIP KUMAR SETHI VS STATE OF ODISHA | SURYAKANTA PALAI VS | // PATTAMUNDAI /848 /2022 () // |

ORISSA HIGH COURT

MISC CASES FILED on :28/03/2023

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|-----------------------------|---|---|
| 1 | 4/2023 ARBP/26/2020 | M/S.H.M.CONSTRUCTION CO.-MP | |
| 2 | 15/2023 WPCRL/41/2023 | RINKI PRADHAN-MP | BALAKRUSHNA RAY |
| 3 | 22/2023 WPC(OA)/364/2019 | YAKUB KHAN-MP | M/S NIROJ KUMAR MAHAPATRA |
| 4 | 30/2023 STREV/110/2014 | G.M.,MAHANADI COALFI-MP | M/S.ARUP KU.PANDA |
| 5 | 31/2023 STREV/111/2014 | G.M.,MAHANADI COALFI-MP | M/S.ARUP KU.PANDA |
| 6 | 48/2023 JCRLA/51/2015 | DURJAN NAIK-MP | M/S DEEPALI MOHAPATRA, (M/S LAXMINARAYAN P |
| 7 | 69/2023 SA/6/2000 | SANTILATA-MP | M/S.S.P.MISRA |
| 8 | 70/2023 SA/6/2000 | SANTILATA-MP | M/S.S.P.MISRA |
| 9 | 71/2023 SA/12/2000 | SANTILATA-MP | M/S.S.P.MISRA |
| 10 | 72/2023 SA/12/2000 | SANTILATA-MP | M/S.S.P.MISRA |
| 11 | 98/2023 RVWPET/103/2023 | MANAGEMENT OF THE PRINCIPAL, VEER SURENDRASAM | ADITYA MISHRA, COLLEGE, SAMBALPUR-MP |
| 12 | 99/2023 CMAPL/259/2023 | BHARAT JAL-MP | NIRANJAN SINGH (1) |
| 13 | 99/2023 RVWPET/105/2023 | THE MANAGEMENT OF THE PRINCIPAL, V.S.S. MEDICAL | ADITYA MISHRA, COLLEGE, SAMBALPUR-MP |
| 14 | 100/2023 RVWPET/104/2023 | MANAGEMENT OF THE PRINCIPAL, VEER SURENDRA SAM | ADITYA MISHRA, COLLEGE, SAMBALPUR-MP |
| 15 | 100/2023 CMAPL/160/2020 | SAIRINDRI SAHOO-MP | |
| 16 | 101/2023 CMAPL/640/2022 | LAXMIDHAR MUDULI-MP | DEEPAK KUMAR MOHAPATRA |
| 17 | 110/2023 MATA/96/2021 | SANDHYA RANI SAHOO @ MOHANTY-MP | JAYDEEP PAL |
| 18 | 111/2023 MATA/106/2023 | NUSHRAT BARI-MP | KOUSIK ANANDA GURU |
| 19 | 116/2023 CRLMP/362/2023 | SHYAM BHOI-MP | KABIRAJ PRADHAN |
| 20 | 122/2023 CONTC/2029/2018 | JAYARAM BEHERA-MP | DATANANDA MOHAPATRA |
| 21 | 123/2023 CONTC/3536/2022 | UDAYANATH MAJHI-MP | LAXMI KANTA MOHANTY |
| 22 | 139/2023 TRP(C)/120/2023 | ANNAPURNA MISHRA-MP | SMRUTI RANJAN MOHAPATRA |
| 23 | 209/2023 CRLREV/146/2023 | PRADEEP KUMAR SAHU-MP | SURYAKANTA DASH |
| 24 | 210/2023 CRLREV/146/2023 | PRADEEP KUMAR SAHU-MP | SURYAKANTA DASH |
| 25 | 211/2023 CRLREV/146/2023 | PRADEEP KUMAR SAHU-MP | SURYAKANTA DASH |
| 26 | 212/2023 | STATE OF ODISHA-MP | JANMEJAYA KATIKIA,A.G.A |

| | | | |
|----|-----------------------------|--|-----------------------------------|
| 27 | CRLREV/147/2023 213/2023 | STATE OF ODISHA-MP | JANMEJAYA KATIKIA,A.G.A |
| 28 | CRLREV/147/2023 214/2023 | LOKANATH MOHAPATRA-MP | C.R.DAS |
| 29 | CRLREV/148/2023 215/2023 | MANJULATA SAHOO-MP | AMIT PRASAD BOSE |
| 30 | CRLREV/149/2023 216/2023 | SOUMYA RANJAN PATI-MP | RAKESH RANJAN DASH |
| 31 | CRLREV/150/2023 264/2023 | STATE OF ORISSA-MP | |
| 32 | FAO/70/2015 265/2023 | STATE OF ORISSA-MP | |
| 33 | FAO/69/2015 266/2023 | MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP | |
| 34 | FAO/160/2023 267/2023 | LEGAL MANAGER. M/S. CHOLA MS GENERAL INSURANCE COMPANY LTD.-MP | |
| 35 | FAO/161/2023 268/2023 | RAJESWAR SINGH-MP | SOUMYA RANJAN DAS |
| 36 | FAO/153/2023 269/2023 | UPENDRA HARIJAN-MP | |
| 37 | FAO/83/2020 301/2023 | USHA SAHU-MP | SUVENDU KUMAR RAY,SANDIPANI NAYAK |
| 38 | RSA/144/2019 302/2023 | KETUKA @ GURA MALLICK-MP | PRADIP KUMAR KHUNTIA |
| 39 | RSA/285/2022 303/2023 | RAMA CHANDRA PALAI-MP | TUSAR KUMAR MISHRA |
| 40 | RSA/123/2023 304/2023 | SACHIDANANDA MOHANTY-MP | M/S.N.P.PARIJA |
| 41 | RSA/170/2003 305/2023 | LAKSHMAN NAIK-MP | M/S. P.V.RAMDAS |
| 42 | RSA/64/2003 306/2023 | LAKSHMAN NAIK-MP | M/S. P.V.RAMDAS |
| 43 | RSA/64/2003 307/2023 | LAKSHMAN NAIK-MP | M/S. P.V.RAMDAS |
| 44 | RSA/64/2003 308/2023 | PRANITA SWAR-MP | SATYABADI MANTRY |
| 45 | RSA/124/2023 331/2023 | BASANTA MANJARI BISWAL-MP | M/S.M.R.MOHAPATRA |
| 46 | CMP/660/2016 332/2023 | SAILABALA MISHRA-MP | AJIT CHANDRA MOHAPATRA |
| 47 | CMP/350/2023 333/2023 | SAILABALA MISHRA-MP | AJIT CHANDRA MOHAPATRA |
| 48 | CMP/350/2023 334/2023 | SAILABALA MISHRA-MP | AJIT CHANDRA MOHAPATRA |
| 49 | CMP/350/2023 335/2023 | KRUTIBAS DAS-MP | SOUMYA MISHRA |
| 50 | CMP/812/2022 336/2023 | VICKY PADHAN-MP | SAROJ KUMAR PADHY |
| 51 | CMP/267/2023 337/2023 | ANANTA PRASAD SAHOO-MP | M/S.SWARUP KUMAR PATNAIK |
| 52 | CMP/935/2018 338/2023 | LANKAMALLA RAJYA LAXMI-MP | JIBAN RANJAN DASH |
| 53 | CMP/351/2023 339/2023 | PRASANTA KUMAR MOHAPATRA-MP | SAILESH DAS |
| 54 | CMP/292/2023 340/2023 | SAILABALA BISWAL-MP | SIDHESWAR RATH |
| 55 | CMP/352/2023 488/2023 | SANTOSH KUMAR SAHU-MP | PRADEEP KUMAR MISHRA |
| 56 | MACA/266/2023 489/2023 | THE DIVISIONAL MANAGER,M/S ORIENTAL INSURANCE CO.LTD.-MP | MOHAPATRA |
| 57 | MACA/657/2018 490/2023 | NATIONAL INSURANCE CO. LTD.-MP | M/S. B.N.UDGATA |
| | MACA/110/2020 | | |

| | | | |
|----|-------------------------------|---|--------------------------------|
| 58 | 491/2023 MACA/268/2023 | UMASHANKAR JAISWAL-MP | BIRANCHI NARAYAN RATH |
| 59 | 492/2023 MACA/269/2023 | NATIONAL INSURANCE COMPANY LTD.-MP | G.P DUTTA |
| 60 | 493/2023 MACA/270/2023 | M/S. MAGAMA HDI GENERAL INSURANCE CO. L.T.D.-MP | G.P DUTTA |
| 61 | 494/2023 MACA/271/2023 | SR.DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD.-MP | G.P DUTTA |
| 62 | 495/2023 BLAPL/6177/2022 | INDRANIL CHATTERJEE-MP | PRASANTA KUMAR SAHOO |
| 63 | 495/2023 MACA/272/2023 | D.M., M/S. ORIENTAL INSURANCE CO. L.T.D.-MP | G.P DUTTA |
| 64 | 496/2023 BLAPL/877/2023 | AJAY KUMAR PAL-MP | AMULYA RATNA PANDA |
| 65 | 496/2023 MACA/273/2023 | D.M., NATIONAL INSURANCE CO. L.T.D-MP | G.P DUTTA |
| 66 | 497/2023 BLAPL/2336/2023 | BAURIBANDHU PATRA-MP | |
| 67 | 497/2023 MACA/274/2023 | M/S. TATA AIG GENERAL INSURANCE COMPANY LTD.-MP | G.P DUTTA |
| 68 | 498/2023 BLAPL/3425/2023 | PARAMESH PODAL @ DIPU-MP | DIPTI RANJAN BHOKTA |
| 69 | 499/2023 BLAPL/559/2023 | NAINA KOSHAL-MP | MILAN KANUNGO |
| 70 | 500/2023 BLAPL/3472/2023 | PRAMOD KUMAR DAS-MP | SURYAKANTA DWIBEDI |
| 71 | 501/2023 BLAPL/1125/2023 | RAMA MUDULI-MP | SANGRAM KESHARI ROUT |
| 72 | 502/2023 BLAPL/3493/2023 | SUSIL KUMAR MOHANTY-MP | RATIKANTA MAHAPATRA |
| 73 | 637/2023 ABLAPL/1793/2023 | SUMANTA MOHANTY-MP | |
| 74 | 638/2023 ABLAPL/2664/2023 | ISWAR CHANDRA NAIK-MP | |
| 75 | 639/2023 ABLAPL/16115/2022 | K.PRABHAKAR REDDY-MP | |
| 76 | 640/2023 ABLAPL/16129/2022 | K.PRABHAKAR REDDY-MP | |
| 77 | 641/2023 ABLAPL/1713/2023 | K. LOKANATH-MP | |
| 78 | 642/2023 ABLAPL/2453/2023 | AMARESH SAHOO @ AMBARESH SAHU @ LIPU-MP | |
| 79 | 643/2023 ABLAPL/1364/2023 | SANTOSH KUMAR SHARMA-MP | |
| 80 | 644/2023 ABLAPL/2504/2023 | ASHITOSH @ ATASHA BARIK-MP | |
| 81 | 645/2023 ABLAPL/1023/2023 | ASHOK KUMAR DAS-MP | |
| 82 | 646/2023 ABLAPL/1720/2023 | RANJAN APATA-MP | |
| 83 | 647/2023 ABLAPL/607/2023 | ANIL PANI-MP | |
| 84 | 648/2023 ABLAPL/917/2023 | SEIK RAFIK @ RAFID KHAN-MP | |
| 85 | 735/2023 CRLA/670/2022 | PRAMOD KUMAR SWAIN@PRAMOD SWAIN-MP | RAMAKANTA PRADHAN |
| 86 | 736/2023 CRLA/340/2023 | NATA@MANAS SETHI-MP | SATYABRATA SUTAR |
| 87 | 737/2023 CRLA/340/2023 | NATA@MANAS SETHI-MP | SATYABRATA SUTAR |
| 88 | 738/2023 CRLA/339/2014 | STATE VIGILANCE-MP | MR.SANJAY KUMAR DAS,S.C.(VIG.) |
| 89 | 1087/2023 | KALPANA SAHOO @ KALPANA SAHU-MP | LAXMIDHAR MAHAPATRA |

| | | | |
|-----|------------------------------|---|--|
| 90 | CRLMC/1555/2023 1088/2023 | DEBASISH BARIK-MP | |
| 91 | CRLMC/883/2023 1089/2023 | ARUNA KUMAR BALIARSINGH-MP | KUNAL KUMAR SWAIN |
| 92 | CRLMC/1058/2023 1090/2023 | NARMADA DIGAL-MP | KUNAL KUMAR SWAIN |
| 93 | CRLMC/1059/2023 1091/2023 | BIRENDRA KUMAR MAJHI-MP | KUNAL KUMAR SWAIN |
| 94 | CRLMC/1013/2023 1092/2023 | UTTAR KUMAR PATRA-MP | KUNAL KUMAR SWAIN |
| 95 | CRLMC/1012/2023 1093/2023 | UPENDRA PRADHANI-MP | KUNAL KUMAR SWAIN |
| 96 | CRLMC/1060/2023 1094/2023 | SWARNA RANJAN PATRA @ BUTU @ RAGHUA @ MALAYAN @ MOHAPATRA | |
| 97 | CRLMC/1559/2023 1095/2023 | SANJEEB KUMAR MOHANTY-MP | BHABANI SHANKAR DASPARIDA |
| 98 | CRLMC/1560/2023 1096/2023 | SANJEEB KUMAR MOHANTY-MP | BHABANI SHANKAR DASPARIDA |
| 99 | CRLMC/1561/2023 1097/2023 | BALARAM GOUDA-MP | ABINASH NAYAK |
| 100 | CRLMC/1564/2023 1098/2023 | BUNDI @ PRATAP KUMAR PARIDA-MP | |
| 101 | CRLMC/706/2023 1099/2023 | DEBAR CHARAN SAHOO-MP | SOUMYA RANJAN DAS |
| 102 | CRLMC/1567/2023 1100/2023 | SANJAY MOHAPATRA-MP | |
| 103 | CRLMC/3556/2022 1101/2023 | TRUPTI RANJAN DAS-MP | PRASANTA KUMAR NANDA |
| 104 | CRLMC/1571/2023 1102/2023 | JAGANATH PRASAD DASRAPURIA-MP | DEEPAK RANJAN PARIDA |
| 105 | CRLMC/1573/2023 1103/2023 | JAGANATH PRASAD DASRAPURIA-MP | DEEPAK RANJAN PARIDA |
| 106 | CRLMC/1574/2023 1104/2023 | JAGANATH PRASAD DASRAPURIA-MP | DEEPAK RANJAN PARIDA |
| 107 | CRLMC/1575/2023 1105/2023 | SAJNE BANCHHOR-MP | SATYA NARAYAN MISHRA 4 |
| 108 | CRLMC/1576/2023 1614/2023 | JYOTSNABALA JENA-MP | LAXMIKANTA MOHANTY |
| 109 | WA/1463/2022 1615/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 110 | WA/631/2023 1616/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 111 | WA/631/2023 1617/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 112 | WA/631/2023 1618/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 113 | WA/632/2023 1619/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 114 | WA/632/2023 1620/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 115 | WA/632/2023 1621/2023 | PRINCIPAL SECY, ODISHA, HEALTH AND F.W.-MP | SURYA NARAYAN PATNAIK, A.G.A. |
| 116 | WA/633/2023 1622/2023 | PRINCIPAL SECY, ODISHA, HEALTH AND F.W.-MP | SURYA NARAYAN PATNAIK, A.G.A. |
| 117 | WA/633/2023 1623/2023 | STATE OF ODISHA-MP | SAROJ KANTA SAMAL, A.G.A. |
| 118 | WA/634/2023 1624/2023 | STATE OF ODISHA-MP | SAROJ KANTA SAMAL, A.G.A. |
| 119 | WA/634/2023 1625/2023 | STATE OF ODISHA-MP | SATYANARAYAN MOHAPATRA, S.C.(S AND ME) |
| 120 | WA/635/2023 1626/2023 | STATE OF ODISHA-MP | SATYANARAYAN MOHAPATRA, S.C.(S AND ME) |

| | | | |
|-----|------------------------------|---|--|
| 121 | 1627/2023 WA/635/2023 | STATE OF ODISHA-MP | SATYANARAYAN MOHAPATRA, S.C.(S AND ME) |
| 122 | 1628/2023 WA/1437/2022 | ANITA MOHAPATRA-MP | DR. JITENDRA KUMAR LENKA |
| 123 | 1629/2023 WA/636/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 124 | 1630/2023 WA/636/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 125 | 1631/2023 WA/636/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 126 | 1632/2023 WA/637/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 127 | 1633/2023 WA/637/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 128 | 1634/2023 WA/637/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 129 | 1635/2023 WA/638/2023 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA, A.G.A. |
| 130 | 1636/2023 WA/638/2023 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA, A.G.A. |
| 131 | 1637/2023 WA/638/2023 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA, A.G.A. |
| 132 | 1638/2023 WA/639/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 133 | 1639/2023 WA/639/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 134 | 1640/2023 WA/639/2023 | STATE OF ODISHA-MP | SASWAT DAS, A.G.A. |
| 135 | 1641/2023 WA/640/2023 | STATE OF ODISHA-MP | SATYANARAYAN MOHAPATRA, S.C.(S AND ME) |
| 136 | 1642/2023 WA/640/2023 | STATE OF ODISHA-MP | SATYANARAYAN MOHAPATRA, S.C.(S AND ME) |
| 137 | 1643/2023 WA/640/2023 | STATE OF ODISHA-MP | SATYANARAYAN MOHAPATRA, S.C.(S AND ME) |
| 138 | 1644/2023 WA/641/2023 | STATE OF ODISHA-MP | SATYA NARAYAN MOHAPATRA,S.C(S AND M.E) |
| 139 | 1645/2023 WA/641/2023 | STATE OF ODISHA-MP | SATYA NARAYAN MOHAPATRA,S.C(S AND M.E) |
| 140 | 1646/2023 WA/641/2023 | STATE OF ODISHA-MP | SATYA NARAYAN MOHAPATRA,S.C(S AND M.E) |
| 141 | 1647/2023 WA/642/2023 | STATE OF ODISHA-MP | ABHAYA KUMAR SHARMA, A.G.A. |
| 142 | 1648/2023 WA/642/2023 | STATE OF ODISHA-MP | ABHAYA KUMAR SHARMA, A.G.A. |
| 143 | 1649/2023 WA/642/2023 | STATE OF ODISHA-MP | ABHAYA KUMAR SHARMA, A.G.A. |
| 144 | 1650/2023 WA/643/2023 | STATE OF ODISHA-MP | ABHAYA KUMAR SHARMA,A.G.A |
| 145 | 1651/2023 WA/643/2023 | STATE OF ODISHA-MP | ABHAYA KUMAR SHARMA,A.G.A |
| 146 | 1652/2023 WA/643/2023 | STATE OF ODISHA-MP | ABHAYA KUMAR SHARMA,A.G.A |
| 147 | 1653/2023 WA/644/2023 | STATE OF ODISHA-MP | ABHAYA KUMAR SHARMA, A.G.A. |
| 148 | 1654/2023 WA/644/2023 | STATE OF ODISHA-MP | ABHAYA KUMAR SHARMA, A.G.A. |
| 149 | 1655/2023 WA/644/2023 | STATE OF ODISHA-MP | ABHAYA KUMAR SHARMA, A.G.A. |
| 150 | 4382/2023 WP(C)/9558/2023 | RATNAMANJARI SWAIN-MP | GYANA RANJAN SETHI |
| 151 | 4383/2023 WP(C)/9559/2023 | THE INSTITUTE OF ENGINEERS INDIA, GANJAM-MP | ANJAN KUMAR BISWAL |
| 152 | 4384/2023 | SRADHANJALI ROUT-MP | AJAYA KUMAR MOHARANA |

| | | | |
|-----|-------------------------------|---|-----------------------------------|
| 153 | WP(C)/9560/2023 4385/2023 | M/S DILLIP KUMAR DALASINGHARY, KHORDHA-MP | KANANBALA ROY CHOUDHURY |
| 154 | WP(C)/9564/2023 4386/2023 | MADHUMITA TRIPATHY-MP | SMITA RANJAN PATANAIAK |
| 155 | WP(C)/9567/2023 4387/2023 | AJAY KUMAR SAHU-MP | PRAFULLA KUMAR RATH |
| 156 | WP(C)/9573/2023 4388/2023 | BRAJA KISHORE SWAIN-MP | GYANENDRA KUMAR TRIPATHY |
| 157 | WP(C)/9577/2023 4389/2023 | RITA PARICHHA-MP | KSHIROD KUMAR SAHOO |
| 158 | WP(C)/9580/2023 4390/2023 | M/S. GMR KAMALANGA ENERGY LTD., BANGALORE-MP | SUBHAGYA KUMAR DASH |
| 159 | WP(C)/9579/2023 4391/2023 | BIJAY GOPAL BISOI-MP | |
| 160 | WP(C)/35072/2022 4392/2023 | AJIT KUMAR DASH-MP | MANORANJAN PADHI |
| 161 | WP(C)/9597/2023 4393/2023 | AJIT KUMAR DASH-MP | MANORANJAN PADHI |
| 162 | WP(C)/9597/2023 4394/2023 | ODISHA STATE ROAD TRANSPORT CORP. RETIRED CORPSEMPLOYEES ASSOCIATION, BBSR-MP | |
| 163 | WP(C)/9602/2023 4395/2023 | DEBENDRA DEEP-MP | |
| 164 | WP(C)/36735/2022 4396/2023 | ST. XAVIERS HIGH SCHOOL, KHANDAGIRI, BBSR-MP | BIBHUTI BHUSAN CHOUDHURY |
| 165 | WP(C)/9606/2023 4397/2023 | COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND SERVICES TAXES, Bhubaneswar | VEDANTA KUMAR CHIMANKA, SR.S.C |
| 166 | WP(C)/9600/2023 4398/2023 | RAKESH BAROI-MP | |
| 167 | WP(C)/36664/2022 4399/2023 | COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND SERVICES TAXES, Bhubaneswar | VEDANTA KUMAR CHIMANKA, SR.S.C |
| 168 | WP(C)/9600/2023 4400/2023 | KADAMBINI SETHIA-MP | |
| 169 | WP(C)/36662/2022 4401/2023 | COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND SERVICES TAXES, Bhubaneswar | VEDANTA KUMAR CHIMANKA, SR.S.C |
| 170 | WP(C)/9600/2023 4402/2023 | JASHODA DALEI-MP | JATESWAR NAYAK |
| 171 | WP(C)/9607/2023 4403/2023 | HARAPRIYA MISHRA-MP | M.PRATAP @ PRATAP KUMAR MOHAPATRA |
| 172 | WP(C)/9609/2023 4404/2023 | MAYADHAR RATH-MP | GYANESWAR SATPATHY |
| 173 | WP(C)/9610/2023 4405/2023 | BIJAY KUMAR SAHOO-MP | M.PRATAP @ PRATAP KUMAR MOHAPATRA |
| 174 | WP(C)/9613/2023 4406/2023 | N. BULU CHOUDHARY-MP | TANMAY MISHRA |
| 175 | WP(C)/9612/2023 4407/2023 | COMMISSIONER,CENTRAL EXCISE,CUSTOMS AND SERVICES TAXES, Bhubaneswar | VEDANTA KUMAR CHIMANKA, SR.S.C |
| 176 | WP(C)/9611/2023 4408/2023 | SRI SRI SRI GOPALJI MAHAPRABHU BIJE,GANJAM-MP | DR.KEDAR NATH TRIPATHY |
| 177 | WP(C)/8349/2022 4409/2023 | MAMATA SWAIN-MP | SANGRAM MISHRA |
| 178 | WP(C)/9616/2023 4410/2023 | COMMISSIONER,CENTRAL EXCISE,CUSTOMS AND SERVICES TAXES, Bhubaneswar | VEDANTA KUMAR CHIMANKA, SR.S.C |
| 179 | WP(C)/9611/2023 4411/2023 | S.LAKSHMI-MP | RAMAKANT MOHANTY |
| 180 | WP(C)/15458/2022 4412/2023 | S.LAKSHMI-MP | RAMAKANTA MOHANTY |
| 181 | WP(C)/15460/2022 4413/2023 | COMMISSIONER,CENTRAL EXCISE,CUSTOMS AND SERVICES TAXES, Bhubaneswar | VEDANTA KUMAR CHIMANKA, SR.S.C |
| 182 | WP(C)/9611/2023 4414/2023 | VEDANTA LTD., MUMBAI-MP | PRASHANTA KUMAR NAYAK |
| 183 | WP(C)/9617/2023 4415/2023 | MANORANJAN SAMANTARAY-MP | DR. BINODA KUMAR MISHRA |
| | WP(C)/6837/2022 | | |

| | | | |
|-----|-------------------------------|---|---|
| 184 | 4416/2023 WP(C)/6841/2022 | PIUSHA RANJAN PARIDA-MP | DR. BINODA KUMAR MISHRA |
| 185 | 4417/2023 WP(C)/9617/2023 | VEDANTA LTD., MUMBAI-MP | PRASHANTA KUMAR NAYAK |
| 186 | 4418/2023 WP(C)/9620/2023 | SIBA PRASAD MOHANTY-MP | BIRAJA PRASANNA DAS |
| 187 | 4419/2023 WP(C)/6959/2022 | PRAMOD KUMAR MALLIK-MP | SURYA NARAYAN PATNAIK |
| 188 | 4420/2023 WP(C)/9624/2023 | BIJAY KUMAR SAHOO-MP | TRILOCHAN PANIGRAHI |
| 189 | 4421/2023 WP(C)/7388/2023 | PRAKASH CHANDRA DAS-MP | MR.GOUTAM MISRA, D.K.PATRA,J.R.DEO,A.K.DASH,A |
| 190 | 4422/2023 WP(C)/7921/2022 | DURGA CHARAN SWAIN-MP | SURYA NARAYAN PATNAIK |
| 191 | 4423/2023 WP(C)/6100/2022 | PRADYUMNA MOHAPATRA-MP | SURYA NARAYAN PATNAIK |
| 192 | 4424/2023 WP(C)/6102/2022 | MANAS KUMAR GAYA-MP | SURYA NARAYAN PATNAIK |
| 193 | 4425/2023 WP(C)/6103/2022 | PRADEEPTA KISHOR BEHERA-MP | SURYA NARAYAN PATNAIK |
| 194 | 4426/2023 WP(C)/9628/2023 | SOMANATH SAHOO-MP | UMESH CHANDRA BEHURA |
| 195 | 4427/2023 WP(C)/6930/2022 | SUSANTA KUMAR DASH-MP | SURYA NARAYAN PATNAIK |
| 196 | 4428/2023 WP(C)/17742/2019 | DR.BIJAY KUMAR PATNAIK-MP | M/S.SAMEER KUMAR DAS |
| 197 | 4429/2023 WP(C)/9629/2023 | RAJENDRA PRASAD JENA-MP | TRILOCHAN PANIGRAHI |
| 198 | 4430/2023 WP(C)/9630/2023 | M/S OMSAIRAM STEELS AND ALLOYS PVT. LTD., MAHARAJA PURI-MP | BIRAJA PRASANNA SARANGI |
| 199 | 4431/2023 WP(C)/3826/2022 | RAJESH KUMAR PUTY-MP | BIRAJA PRASANNA SATAPATHY |
| 200 | 4432/2023 WP(C)/9639/2023 | SRIDHAR SAHOO-MP | ARUN KUMAR PATRA |
| 201 | 4433/2023 WP(C)/3681/2014 | SATRUJIT SATAPATHY-MP | M/S.A.K.NANDA |
| 202 | 4434/2023 WP(C)/9640/2023 | KHIROD KUMAR BARIK-MP | ARUN KUMAR PATRA |
| 203 | 4435/2023 WP(C)/21985/2022 | SATYABAN SAHU-MP | |
| 204 | 4436/2023 WP(C)/9647/2023 | SHIVAM CONDEV PVT. LTD., BBSR-MP | SASWAT KUMAR ACHARYA |
| 205 | 4437/2023 WP(C)/8143/2023 | BASANT KUMAR DASH-MP | MAHENDRA KUMAR SAHOO |
| 206 | 4438/2023 WP(C)/9649/2023 | SHIVAM CONDEV PVT. LTD., BBSR-MP | SASWAT KUMAR ACHARYA |
| 207 | 4439/2023 WP(C)/12116/2022 | SANATAN RAM-MP | SATYABADI MANTRY |
| 208 | 4440/2023 WP(C)/9651/2023 | M.P.POORV KSHETRA VIDYUT VITARAN CO. LTD., MADHUPUR-KHURDA-MP | HAROR K DEB SARDAS |
| 209 | 4441/2023 WP(C)/9651/2023 | M.P.POORV KSHETRA VIDYUT VITARAN CO. LTD., MADHUPUR-KHURDA-MP | HAROR K DEB SARDAS |
| 210 | 4442/2023 WP(C)/2265/2017 | PURNACHANDRA RAJ-MP | MAHESWAR MOHANTY |
| 211 | 4443/2023 WP(C)/25329/2022 | GOPINATH SAHU-MP | SUSANTA KUMAR JETHY |
| 212 | 4444/2023 WP(C)/33688/2022 | BILAS KUMAR BISWAL-MP | MR.NAGEN KU.BARIK, M/S.SASMITA NAYAK |
| 213 | 4445/2023 WP(C)/9406/2023 | M/S CHOUDHURY MEDICAL STORE, BBSR-MP | BIBHU PRASAD DAS |
| 214 | 4446/2023 WP(C)/9665/2023 | ANKUSH PRASAD HOTA-MP | SANTOSH KUMAR DASH |
| 215 | 4447/2023 | BABULAL AGRAWAL-MP | LAXMAN PRADHAN |

| | | | |
|-----|-------------------------------|--|---------------------------|
| 216 | WP(C)/9666/2023 4448/2023 | M/S. PRATAP KUMAR PRADHAN-MP | KSHIROD KUMAR SAHOO |
| 217 | WP(C)/9658/2023 4449/2023 | GAJADEI MAJHI-MP | |
| 218 | WP(C)/7679/2023 4450/2023 | ANANTA CHARAN SAHANI-MP | HIMANSU SEKHAR DEO |
| 219 | WP(C)/2789/2022 4451/2023 | M/S BHILAI ENGINEERING CORP. LTD., SUNDERGARH-MP | HITTARANJAN DAS |
| 220 | WP(C)/9675/2023 4452/2023 | BIJAY KUMAR NAYAK-MP | HIMANSU SEKHAR DEO |
| 221 | WP(C)/2788/2022 4453/2023 | M/S BHILAI ENGINEERING CORP. LTD., SUNDERGARH-MP | HITTARANJAN DAS |
| 222 | WP(C)/9675/2023 4454/2023 | RAJIB GANDHI-MP | HIMANSU SEKHAR DEO |
| 223 | WP(C)/2785/2022 4455/2023 | BIRANCHI NARAYAN MALLICK-MP | |
| 224 | WP(C)/36154/2022 4456/2023 | M/S.SANTUKA FOODS PVT.LTD.-MP | M/S.BIKASH JENA |
| 225 | WP(C)/18465/2016 4457/2023 | M/S.SANTUKA FOODS PVT.LTD.-MP | M/S.BIKASH JENA |
| 226 | WP(C)/8537/2017 4458/2023 | SANTOSH PRASAD BEHERA-MP | SHIVSANKAR MOHANTY |
| 227 | WP(C)/3014/2023 4459/2023 | BIJOY KUMAR ROUT-MP | AVIJIT PATNAIK |
| 228 | WP(C)/9685/2023 4460/2023 | KARUNAKAR DAS-MP | PRANAB KUMAR GHOSE |
| 229 | WP(C)/9652/2023 4461/2023 | JYOTIRMANJARI PANDEY-MP | M/S. |
| 230 | WP(C)/11710/2020 4462/2023 | BANSHIDHAR MALLICK-MP | |
| 231 | WP(C)/23100/2022 4463/2023 | NIMAIN CHARAN MALLICK-MP | |
| 232 | WP(C)/23101/2022 4464/2023 | SUKALATA MALLICK-MP | |
| 233 | WP(C)/23104/2022 4465/2023 | SRUSTI ACADEMY OF MANAGEMENT, BBSR-MP | BUDHADEV ROURAY |
| 234 | WP(C)/9686/2023 4466/2023 | DILLIP KUMAR SAMAL-MP | BISWAMBAR MOHANTY |
| 235 | WP(C)/9688/2023 4467/2023 | MANOJ KUMAR PATRA-MP | GYAN SWAROOP SAMANTRAY |
| 236 | WP(C)/9689/2023 4468/2023 | SAROJ KUMAR BEHERA-MP | ANANTA NARAYAN PATTANAYAK |
| 237 | WP(C)/9691/2023 4469/2023 | PRAVAT KUMAR NATH-MP | ADISHA MOHANTY |
| 238 | WP(C)/9534/2022 4470/2023 | MATHURANANDA MALLIK-MP | BHUBAN MOHAN BHUYAN |
| 239 | WP(C)/9699/2023 4471/2023 | ARUN KUMAR DAS-MP | NIHAL RATH |
| 240 | WP(C)/9701/2023 4472/2023 | T.NARASINGH REDDY-MP | AJAYA KUMAR MOHARANA |
| 241 | WP(C)/9705/2023 4473/2023 | PARIMITA MISHRA-MP | SAROJ KUMAR PADHY |
| 242 | WP(C)/9710/2023 4474/2023 | K.LAXMINARAYAN PATRA @ LAXMINARAYAN PATRA-MP | PAYA KUMAR MOHARANA |
| 243 | WP(C)/9712/2023 4475/2023 | SUMITA PANDA-MP | AJAYA KUMAR MOHARANA |
| 244 | WP(C)/9715/2023 4476/2023 | SANTOSH KHORA-MP | NIHAL RATH |
| 245 | WP(C)/9714/2023 4477/2023 | SK. AMJAD-MP | PRASANTA KUMAR NANDA |
| 246 | WP(C)/9716/2023 4478/2023 | DILLIP KUMAR BAHALIA-MP | SUDHANSHU SEKHAR PATRA |
| | WP(C)/9718/2023 | | |

| | | | |
|-----|-------------------------------|--|----------------------------|
| 247 | 4479/2023 WP(C)/9717/2023 | RAJENDRA BIHARI-MP | MOHENDRA KUMAR MOHAPATRO |
| 248 | 4480/2023 WP(C)/9723/2023 | M/S.DILLIP KUMAR DALASINGHARAY-MP | KANANBALA ROY CHOUDHURY |
| 249 | 4481/2023 WP(C)/9720/2023 | MANORANJAN NAYAK-MP | SASWATI MOHAPATRA |
| 250 | 4482/2023 WP(C)/9726/2023 | RAMESH CHANDRA SAHOO-MP | UMESH CHANDRA BEHURA |
| 251 | 4483/2023 WP(C)/15369/2022 | DR. ASHOK KUMAR SAHOO-MP | SIDDHARTH PRASAD MISHRA |
| 252 | 4484/2023 WP(C)/9727/2023 | DEBENDRA KUMAR JENA-MP | SHASHI BHUSAN JENA |
| 253 | 4485/2023 WP(C)/9729/2023 | BISWANATH MISHRA-MP | SHASHI BHUSAN JENA |
| 254 | 4486/2023 WP(C)/9730/2023 | M/S. PITABAS MOHAPATRA-MP | KAJAL SAHOO |
| 255 | 4487/2023 WP(C)/1559/2023 | TAPASWINI SAGAR-MP | |
| 256 | 4488/2023 WP(C)/9731/2023 | CHANCHALA BARIK-MP | JAYANTA KUMAR KHANDAYATRAY |
| 257 | 4489/2023 WP(C)/9732/2023 | MAA TARINI BARTAN BHANDAR, DHENKANAL-MP | SOUMYA MISHRA |
| 258 | 4490/2023 WP(C)/9736/2023 | M/S AARTI STEELS LTD., CUTTACK-MP | PRAKASH KUMAR JENA |
| 259 | 4491/2023 WP(C)/9742/2023 | BHARAT BAG-MP | RAJIB RATH |
| 260 | 4492/2023 WP(C)/9740/2023 | M/S AARTI STEELS LTD., CUTTACK-MP | PRAKASH KUMAR JENA |
| 261 | 4493/2023 WP(C)/9743/2023 | FAKIRA SAHU-MP | RABINDRA KUMAR SAHOO |
| 262 | 4494/2023 WP(C)/9746/2023 | MOHINIA BAI GUPTA @ SHANTI BAI GUPTA-MP | PRADEEP KUMAR KHUNTIA |
| 263 | 4495/2023 WP(C)/10164/2022 | PADMALAYA PATRA-MP | DEEPALI MAHAPATRA |
| 264 | 4496/2023 WP(C)/9747/2023 | SANTOSH JENA-MP | AMIT PRASAD BOSE |
| 265 | 4497/2023 WP(C)/9749/2023 | BHARATIYA BANDAR MAZDOOR SANGHA, PARADEEP-MP | ABRATA MOHANTY |
| 266 | 4498/2023 WP(C)/9751/2023 | M/S. MILAN AGENCY, RAYAGADA-MP | SUKANTA KUMAR DALAI |
| 267 | 4499/2023 WP(C)/9549/2023 | PRABHUDAYAL AGARWAL-MP | SIDHARTHA MISHRA |
| 268 | 4500/2023 WP(C)/5670/2023 | PRAHALLAD ROUT-MP | PARTHASARATHEE PATTANAYAK |
| 269 | 4501/2023 WP(C)/6691/2023 | SMC OF GOVT. UGHS, NIALI-MP | |
| 270 | 4502/2023 WP(C)/9759/2023 | RAKESH KUMAR NAYAK-MP | PRAFULLA KUMAR RATH |
| 271 | 4503/2023 WP(C)/9761/2023 | TAPAN KUANR-MP | RAJIB RATH |
| 272 | 4504/2023 WP(C)/9763/2023 | RAJIB RANJAN BOSE-MP | PRAFULLA KUMAR RATH |
| 273 | 4505/2023 WP(C)/9764/2023 | DILLIP KUMAR DALAI-MP | PRAFULLA KUMAR RATH |